

FINANCIAL COMMITTEES (2021-2022)

A REVIEW



**PUBLIC ACCOUNTS COMMITTEE
ESTIMATES COMMITTEE AND
COMMITTEE ON PUBLIC UNDERTAKINGS**

**LOK SABHA SECRETARIAT
NEW DELHI
2022**

FINANCIAL COMMITTEES
(2021-22)

(A REVIEW)

PUBLIC ACCOUNTS COMMITTEE
ESTIMATES COMMITTEE
AND
COMMITTEE ON PUBLIC UNDERTAKINGS



LOK SABHA SECRETARIAT
NEW DELHI

September, 2022/ Bhadrapada, 1944 (Saka)

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PREFACE

This Brochure seeks to present, in a concise form, all relevant information pertaining to the activities of the three Financial Committees of Parliament *viz.* the Public Accounts Committee, the Committee on Estimates and the Committee on Public Undertakings for the term ending on 30th April, 2022. These Committees were constituted on 1st May, 2021.

2. For ease of reference, the statistical data have been presented in Tables and Appendices.

NEW DELHI;
7 September, 2022
16 Bhadrapada, 1944 (Saka)

UTPAL KUMAR SINGH
Secretary-General

CHAPTER – I
PUBLIC ACCOUNTS COMMITTEE

I. Election and Composition

The Public Accounts Committee for the year 2021-22 was constituted *w.e.f.* 1st May, 2021. It consisted of fifteen Members from Lok Sabha and seven Members from Rajya Sabha elected from amongst the Members of the respective Houses. The term of the Committee ended on 30th April, 2022.

1.2. Shri Adhir Ranjan Chowdhury, MP (LS) and a Member of the Committee was appointed as Chairperson by the Speaker *vide* Bulletin Part II No. 2490 dated 29th April, 2021. The composition of the Committee (2021-22) is given at **Appendix-I**.

1.3. During the term of the Committee, four Members were appointed as Ministers of the Government of India on 07.07.2021. Against the four vacancies caused resultantly, two Members of Lok Sabha, Shri Pratap Chandra Sarangi and Shri Gowdar Mallikarjunappa Siddeshwara, were elected as Members of the Committee *w.e.f.* 29th July, 2021 *vide* Bulletin Part II No. 2897 dated 29th July, 2021 and two Members from Rajya Sabha i.e. Shri V.Vijayasai Reddy and Dr. Sudhanshu Trivedi were elected as Members of the Committee *w.e.f.* 9th August, 2021 *vide* Rajya Sabha Bulletin Part II No. 61105 dated 9th August, 2021.

II. Subjects selected for examination

1.4. The Public Accounts Committee, at their Sitting held on 16th June, 2021, selected 85 subjects *viz.* Audit Reports/paras (*vide* Bulletin Part-II No. 2516 dated 21st June, 2021) for examination during 2021-22. Subsequently, the Committee selected 13 additional subjects (*vide* Bulletin Part-II No. 3137 dated 19th August, 2021) for examination during the year. The Committee later on selected 10 more subjects during their Sitting held on 10th February, 2022 which were notified *vide* Bulletin Part-II No. 4252 dated 15th February, 2022. A total number of 111 subjects were selected by the Committee for examination during 2021-22. The details of these subjects are indicated at **Appendix-II**.

III. Constitution of Working Groups and Sub-Committees

1.5. Four Working Groups of the Public Accounts Committee on Civil; Defence; Railways, Telecommunications, Jal Shakti & External Affairs; and Finance related Ministries were constituted *vide* Bulletin Part-II No. 2519 dated 29th June, 2021 for prioritizing subjects, from

amongst the selected subjects, for detailed examination. Five Sub-Committees of the Public Accounts Committee were constituted *vide* Bulletin Part-II No. 3128 dated 16th August, 2021 to examine the subjects allocated to them during the term. The five Sub-Committees were entrusted with the work of examination of the specific subjects as indicated below:

Subjects allocated to the Sub-Committees for examination during 2021-22

(i) Sub-Committee I (Civil) for examination of the subjects – (i) "Pradhan Mantri Ujjwala Yojna" based on C&AG Report No. 14 of 2019; (ii) "Generation and Distribution of Power in Lakshadweep Islands" based on Para 2.13 of C&AG Report No. 8 of 2017; and (iii) "Non-deduction of Tax at Source" based on Para 10.1 of C&AG Report No. 2 of 2021

(ii) Sub-Committee II (Defence)- for examination of the subjects- (i) "Delay in production of electronically upgraded 155mm/45 Calibre Gun System "DHANUSH"" based on Para 3.4 of C&AG Report No. 13 of 2018; (ii) "Upgradation of Medium Lift Helicopter" based on Para 2.2 of C&AG Report No. 12 of 2020; and (iii) "Irregularity in purchase of aero engines for UAVs" based on Para 2.1 of C&AG Report No. 12 of 2020

(iii) Sub-Committee III (Railways, Communications, Jal Shakti & External Affairs)- for examination of the subjects – (i) "Performance Audit on Spectrum Management in DoT" based on Para 2.1 of C&AG Report No. 21 of 2018; (ii) "Construction and Utilization of Limited Height Subway (LHS)" based on Para 3.1 of C&AG Report No. 19 of 2019; and (iii) "Loss of revenue due to irregular tax exemption- South Asian University" based on Para 5.2 of C&AG Report No. 2 of 2021

(iv) Sub-Committee IV (Finance)- for examination of the subjects- (i) "Assessment of Assesseees in Entertainment Sector (DT)" based on C&AG Report No. 1 of 2019; (ii) Exemption without verification of supporting documents" based on Para 5.9.2 of C&AG 5 Report No. 9 of 2019; "Incorrect reflection of agricultural income in ITD Database" based on Para 5.9.3 of C&AG Report No. 9 of 2019; "Status of Verification by the Department" based on Para 5.9.4 of C&AG Report No. 9 of 2019; and "Compliance issues - Mistakes in Assessments" based on Para 5.9.5 of C&AG Report No. 9 of 2019; and (iii) "Levy of Anti - Dumping Duty (ADD) on imports" based on Chapter III of C&AG Report No. 17 of 2019.

(v) Sub-Committee V (Implementation of recommendations of PAC)- for examination of the Reports- (i) 108th Report (16th Lok Sabha) on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Ninety-third Report (16th Lok Sabha) on "Management of Vacant Land in Indian Railways" pertaining to Ministry of Railways; (ii) 113th Report (16th Lok Sabha) on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Eighty-ninth Report (15th Lok Sabha) on "Defence Estates Management" pertaining to Ministry of Defence; and (iii) 126th Report (16th Lok Sabha) on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their

Ninety-second Report (16th Lok Sabha) on “Pradhan Mantri Gram Sadak Yojana” pertaining to Ministry of Rural Development.

The composition of each Sub-Committee and Working Group is given at **Appendix-III**.

IV. Review of Work Done

(a) Sittings of the Committee/Sub-Committees

1.6. During the period under review, 40 Sittings (11 Sittings of the Main Committee, 25 Sittings of the Sub-Committees and 4 Sittings of Working Groups) were held. The total duration of these Sittings was 53 hours and 14 minutes, the break-up being 22 hours and 15 minutes of Main Committee Sittings, 03 hours and 49 minutes of Working Group Sittings and 27 hours and 10 minutes of Sub-Committees Sittings. A statement showing details of the dates and duration of each Sitting, the number of Members present and subjects discussed in the Main Committee is given at **Appendix-IV**. Similarly, the details of the dates and duration of Sittings of the Working Groups and Sub-Committees are given at **Appendix-V**. Another statement showing details of the number of Sittings of the Committee attended by each Member is given at **Appendix-VI**.

(b) Examination of Appropriation Accounts and Audit Reports.

1.7. In the course of examination of Accounts and Audit Reports, the Public Accounts Committee studied the relevant material on various paragraphs contained in the Reports of the C&AG of India.

(c) On-the-spot Study Visits

1.8. Details of the on-the-spot study visits undertaken by the PAC (2021-2022) for having first-hand information about the functioning of various Government establishments/Departments/organizations alongwith the organizations/places visited by the Committee during the visits are indicated at **Appendix-VII**.

(d) Proceedings & Minutes

1.9. The verbatim proceedings of the Sittings containing evidence tendered by the witnesses before the Committee were kept on record. The Minutes of the Sittings of the Committee were prepared and presented to the House along with the relevant Reports.

V. Reports Finalised and Presented

1.10. The Committee finalised and presented 15 Reports in total (8 Original Reports and 7 Action Taken Reports) to the House during the period under review i.e. 2021-22.

(a) Original Reports

The following eight Original Reports were presented to the House:

Sl. No.	Report No.	Subject	Date of Presentation
1.	39 th	Failure to implement Scheme objectives on disbursement of Capital Subsidy	08.12.2021
2.	41 st	Functioning of Directorate of Estates	08.12.2021
3.	42 nd	Excesses over Voted Grants and Charged Appropriations (2018-19)	08.12.2021
4.	44 th	Functioning of Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE)	16.03.2022
5.	45 th	Non-Deduction of Tax at Source	16.03.2022
6.	46 th	Generation and Distribution of Power in Lakshadweep Islands	16.03.2022
7.	48 th	Levy of Anti Dumping Duty on Imports	05.04.2022
8.	49 th	Assessments relating to Agricultural Income	05.04.2022

1.11. The following 7 Action Taken Reports were also presented to the House:

(b) Action Taken Reports

Sl. No.	Report No.	Subject	Date of Presentation
1.	36 th	Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Twelfth Report (17th Lok Sabha) on "Management of Funds"	20.07.2021
2.	37 th	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Thirteenth Report (17th Lok Sabha) on "Doubtful Recovery of Outstanding Dues because of Failure of Fiduciary Duty-Bangalore International	20.07.2021

		Airport Limited, Bangalore (BIAL)”	
3.	38 th	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 42nd Report (16th LS) on "Non-Compliance by Ministries/Departments in Timely Submission of Action Taken Notes on the Non-selected Audit Paragraphs (Civil and other Ministries)".	20.07.2021
4.	40 th	Action taken by the Government on the Recommendations/Observations of the Committee contained in their 90th Report (16th Lok Sabha) on "Performance of Special Economic Zones"	08.12.2021
5.	43 rd	Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 105th Report (16th Lok Sabha on "Acquisition and Development of Land by DDA".	08.12.2021
6.	47 th	Action taken by the Government on the Observations/Recommendations of the Committee contained in their Fourteenth Report (Seventeenth Lok Sabha) on "The Accelerated Irrigation Benefits Programme".	16.03.2022
7.	50 th	Action Taken by the Government on the Observations/Recommendations of the Public Accounts Committee contained in their 24th Report (17th Lok Sabha) on "Excesses Over Voted Grants and Charged Appropriations (2017-18)".	05.04.2022

Note:- The 36th and 37th Reports of the Public Accounts Committee (2020-21) which were presented to the Speaker on 13.04.2021, were presented in the Lok Sabha/ laid on the Table of the Rajya Sabha on 20.07.2021 i.e. during the term 2021-22, which is under review.

1.12. The following Table indicates the analysis of action taken by Government on the Observations/Recommendations made by the Committee in their earlier Reports upon which the Action Taken Reports were presented during the year 2021-22:

Total No. of Recommendations	Total No. of recommendations accepted by Government	Total No. of recommendations which the Committee did not pursue in view of Govt. replies	Total No. of recommendations in respect of which replies of Govt. had not been accepted by Committee and require reiteration	Total no. of recommendations in respect of which final replies of Govt. are awaited
67	51 (76.12%)	02 (2.98%)	10 (14.93%)	04 (5.97%)

(c) Action Taken Statements

1.13. Besides the above-mentioned Reports that were presented to the House, 19 Statements containing Final Action Taken Notes on various reports were laid on the Table of both the Houses. Details of the same are given below:

Sl. No.	Action Taken Report No.	Subject	Date of Presentation
1.	4 th (15 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Fourth Action Taken Report (Fifteenth Lok Sabha) on 'Project Management Practices in Gauge Conversion and New Line Projects'.	04/02/2022
2.	33 rd (15 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Thirty-third Action Taken Report (Fifteenth Lok Sabha) on 'Loss of Revenue due to Short Levy of Tax, Incorrect Classification of Excisable Goods and non-fulfillment of Export Obligation'.	04/02/2022
3.	62 nd (15 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Sixty-second Action Taken Report (Fifteenth Lok Sabha) on 'Special Economic Zones'.	04/02/2022
4.	63 rd (15 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Sixty-third Action Taken Report (Fifteenth Lok Sabha) on 'Non-Lapsable Central Pool of Resource (NLCPR) Scheme'.	04/02/2022
5.	74 th (15 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Seventy-fourth Action Taken Report (Fifteenth Lok Sabha) on 'Supply Chain Management of Rations in Indian	04/02/2022

		Army'.	
6.	9 th (16LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Ninth Action Taken Report (Sixteenth Lok Sabha) on 'Excesses Over Voted Grants and Charged Appropriations (2010-11)'.	04/02/2022
7.	79 th (16 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Seventy-ninth Action Taken Report (Sixteenth Lok Sabha) on 'Adarsh Co-operative Housing Society, Mumbai'.	04/02/2022
8.	84 th (16 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Eighty-fourth Action Taken Report (Sixteenth Lok Sabha) on 'Excesses Over Voted Grants and Charged Appropriations (2012-13)'.	04/02/2022
9.	86 th (16 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Eighty-sixth Action Taken Report (Sixteenth Lok Sabha) on 'Performance Audit of Dual Freight Policy for Transportation of Iron Ore Traffic in Indian Railways'.	04/02/2022
10.	99 th (16LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Ninety-ninth Action Taken Report (Sixteenth Lok Sabha) on 'Suburban Train Services in Indian Railways'.	04/02/2022
11.	100 th (16LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their One Hundredth Action Taken Report (Sixteenth Lok Sabha) on 'Commercial Publicity in Indian Railways'.	04/02/2022
12.	101 st (16 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their One Hundred and First Action Taken Report (Sixteenth Lok Sabha) on 'Shared Mobile Infrastructure Scheme'.	04/02/2022
13.	107 th (16 LS)	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their One Hundred and Seventh Action Taken Report (Sixteenth Lok Sabha) on 'Unfruitful Expenditure on Establishment of Specific Pathogen Free Shrimp Seed Multiplication Centre – (NFDB)'.	04/02/2022
14.	116 th (16	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their One Hundred	04/02/2022

	LS)	and Sixteenth Action Taken Report (Sixteenth Lok Sabha) on 'Excesses Over Voted Grants and Charged Appropriations (2013-14)'. (16 LS)	
15.	117 th	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their One Hundred and Seventeenth Action Taken Report (Sixteenth Lok Sabha) on 'Excesses Over Voted Grants and Charged Appropriations (2014-15)'. (16 LS)	04/02/2022
16.	128 th	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their One Hundred and Twenty Eighth Report (Sixteenth Lok Sabha) on 'Implementation of Public Private Partnership-Indira Gandhi International Airport, Delhi'. (16 LS)	04/02/2022
17.	6 th	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Sixth Action Taken Report (Seventeenth Lok Sabha) on 'Excesses Over Voted Grants and Charged Appropriations (2015-16)'. (17 LS)	04/02/2022
18.	8 th	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Eighth Report (Seventeenth Lok Sabha) on 'Accounting of Projects in Indian Railways'. (17 LS)	04/02/2022
19.	19 th	Statement showing Action Taken by Government on the Observations/Recommendations of the Public Accounts Committee contained in their Nineteenth Report (Seventeenth Lok Sabha) on 'Delay in Commissioning of CCTV Surveillance System, Irregular LTC Claims and Avoidable Expenditure on Hired Servers'. (17 LS)	04/02/2022

VI. Centenary of PAC

1.14 The Public Accounts Committee first constituted in the year 1921 completed a century of existence in the year 2021. To commemorate this momentous occasion, centennial celebrations of PAC were organized in the Parliament House Complex on the 4th and 5th December, 2021. As part of the celebrations, a Conference of Chairpersons of PACs of Parliament of India and State/UT legislatures was organized. Also, an Exhibition showcasing 100 years of the functioning of the Committee was organized in the Parliament House Complex both in digital and physical formats. To commemorate the occasion, the 'Centenary Souvenir' titled 'Public Accounts Committee - Parliament of India' {(Hundred years in the Service of the Nation (1921-2021))} was released by the President of India at a ceremony held in the Central Hall of Parliament.

1.15 The Conference of Chairpersons of PACs of Parliament of India and State/UT legislatures was a two-day event organized under the aegis of the Speaker, Lok Sabha Shri Om Birla. The Conference was inaugurated by the President of India, Shri Ram Nath Kovind at a function held in the Central Hall of Parliament House and graced by Vice-President of India, Shri Venkaiah Naidu and Deputy Chairman Rajya Sabha, Shri Harivansh Narayan Singh. The inaugural and valedictory Sessions of the Conference were attended by Presiding Officers and Chairpersons of PACs of 25 State/UT Legislatures.

1.16 The aforesaid Conference had four thematic sessions which were held in the Main Committee Room, Parliament House Annexe, on the following topics that were discussed by various Keynote Speakers and Presenters:-

- (1) "Functioning of PAC in present times, challenges and the way forward: Realigning PAC's approach; collecting information from non-governmental sources; and, assessing outcomes of programmes/schemes/projects",
- (2) "Implementation of recommendations of PAC: Adherence to timelines and mechanism for strict compliance",
- (3) "PAC as a development partner: Focusing on strengthening of systems and promoting good governance", and
- (4) "Impact of PAC: Ensuring citizens' right to due process and value for taxpayers' money".

A copy of the two-day programme of the Conference is at **Appendix- VIII**.

VII. Secretariat

1.17. The Public Accounts Committee Branch functions as the Secretariat of the Committee. An Additional Secretary, two Directors, two Additional Directors and four Deputy Secretaries supervised the functioning of the Branch.

1.18. During the year 2021-22, the Secretariat undertook an exhaustive study of the Audit Reports/Paragraphs and the Memoranda of Important Points as furnished by the Office of the Comptroller and Auditor General of India apart from going through other relevant materials such as Press reports, Questions/Debates in Parliament, literature and publications on the subjects selected, including ones from on-line sources, etc. Based on the studies so conducted, the Secretariat framed questionnaires for eliciting further information from the Ministries/Departments concerned. After approval, these questionnaires were sent to the Ministries/Departments concerned for obtaining replies. Based on the replies received, the line of enquiry/examination that may be followed by the Committee while taking evidence of official representatives was suggested to the Members of the Committee by way of formulating List of Points. The verbatim proceedings of the

evidence were subsequently studied by the Secretariat and post evidence questionnaires were sent to the Ministries/Departments concerned for elucidation and elaboration of points arising out of evidence.

1.19. The Secretariat undertook an in-depth study of all the materials relating to the subjects under examination including background notes, advance information, material from Parliamentary debates and verbatim proceedings, the replies to the questions raised subsequent to evidence and inputs gathered from the field visits. The material so gathered ran into approximately 20,000 pages. Thereafter, relevant points/issues were culled out of the material gathered and Reports were drafted and submitted to the Chairperson of the Committee. After approval, these Reports were circulated among the Members of the Committee for their consideration and adoption by the Committee during their Sitting convened for the purpose.

1.20. Consequent upon the presentation of the Reports, copies thereof were forwarded to the Ministries/Departments concerned seeking Action Taken Notes/Replies on the Observations/Recommendations contained in the Reports. After the receipt of the Action Taken Notes/Replies, the Secretariat processed them and prepared Action Taken Reports and categorized the replies according to the prescribed pattern. The draft Action Taken Reports were thereafter submitted to the Chairperson for approval. After being approved by the Chairperson, these Reports were circulated among the Members of the Committee for their consideration and adoption by the Committee during their Sitting held for the purpose. The Action Taken Reports so adopted were presented to both the Houses of Parliament and forwarded to the Ministries/Departments concerned for furnishing final Action Taken Notes/Replies on the Observations/Recommendations contained therein.

1.21. The Secretariat also uploaded all the Reports presented to the House on the APMS (Audit Para Monitoring System) portal where the Ministries/ Departments concerned are also required to upload their Action Taken Replies on the recommendations/ observations of the Committee and the remedial/corrective Action Taken Notes on all the Audit paras contained in the various C&AG Reports, pertaining to the Union Government, referred to the Committee.

1.22. Besides, the Parliamentary Questions received from Question Branch, information sought by the Committee Coordination Branch and RTI applications received from

Information Cell were also attended to by the Secretariat. Certain representations addressed/endorsed to Chairperson, PAC were also processed by the Secretariat and followed to their logical conclusion.

1.23. Thus, the Secretariat dealt with the study of all the relevant materials, preparation of Questionnaires/List of Points, drafting of Reports and their presentation and circulation etc., besides performing other related and routine work of the Committee.

CHAPTER II

COMMITTEE ON ESTIMATES

I. Election and Composition

2.1 The Committee on Estimates (Seventeenth Lok Sabha) consisting of 30 Members for the year 2021-22 was constituted/declared elected on 01 May, 2021. The term of the Committee ended on 30 April, 2022.

2.2 The Speaker appointed Shri Girish Bhalchandra Bapat, a Member of the Committee, as the Chairperson of the Committee on 01 May, 2021. The Composition of the Committee is given in **Appendix-IX**.

II. Subjects selected for Examination

2.3 The Committee on Estimates selected the following subjects for examination during the year 2021-22:-

1. Requirement of Human Capital & Physical Infrastructure to meet the growth of Civil Aviation Sector in India and Development of Airports in various parts of the Country (Ministry of Civil Aviation)
2. Review of the Bharat Net Scheme and Broadband w.r.t. Last Mile Connectivity (Ministry of Communications, Department of Telecommunications)
3. Estimates and policy aspects of the Ministry of Development of North Eastern region (Ministry of Development of North Eastern Region)
4. Review of Performance of Pradhan Mantri Gramin Aawas Yojana (Ministry of Rural Development)
5. Review of progress of all AIIMS (Ministry of Health and Family Welfare)
6. Review of National Disaster Response Force (Ministry of Home Affairs)
7. Review of Funds Allocation and Utilisation under MPLAD Fund Scheme (Ministry of Statistics and Programme Implementation)
8. Review of performance of the Kendriya Vidyalaya Sangathan (KVS) and Navodaya Vidyalaya Samiti (NVS) (Ministry of Education)
9. Review of National Health Mission (Ministry of Health and Family Welfare)
10. Review of progress and functioning of 'Setting up of Bio Toilet in Indian Railways' (Ministry of Railways)

11. Review of performance of scheme 'Pradhan Mantri Khanji Kshetra Kalyan Yojana (PMKKKY) (Ministry of Mines)
12. Review of performance of 'Swadesh Darshan' (Ministry of Tourism)
13. Review of performance of the scheme 'Jan Sikshan Sansthan' (Ministry of Skill Development & Entrepreneurship)
14. Review of performance of 'Pradhan Mantri Aawas Yojana (Urban) – PMAY (U) (Ministry of Housing & Urban Affairs)
15. Review of role and performance of the DISHA Committee in various Schemes (Ministry of Rural Development)

III. Review of Work Done

(a) Sitzings of the Committee

2.4 During the term under review, 9 sittings of the Committee were held which lasted for about 12 hours 25 minutes. The duration of the sittings, the number of Members present and the subjects discussed therein is given in **Appendix-X**.

2.5 The Statement showing the number of sittings of the Committee attended by each Member is given in **Appendix-XI**.

(b) Material furnished to the Committee

2.6 The details of the material furnished by Ministries/Departments to the Committee on the subjects under examination are as follows:-

Sl. No.	Subject	Ministry/Department	No. of typed/ printed page(s)
1	Requirement of Human Capital & Physical Infrastructure to meet the growth of Civil Aviation Sector in India and Development of Airports in various parts of the Country	Civil Aviation	160
2	Review of the Bharat Net Scheme and Broadband w.r.t. Last Mile Connectivity	Communications (Department of Telecommunications)	60
3	Estimates and policy aspects of the Ministry of Development of North Eastern region	Ministry of Development of North Eastern Region.	40

4	Review of Performance of Pradhan Mantri Gramin Aawas Yojana	Rural Development	20
5	Review of progress of all AIIMS	Health and Family Welfare	100
6	Review of National Disaster Response Force	Home Affairs	80
7	Review of Funds Allocation and Utilisation under MPLAD Fund Scheme	Statistics and Programme Implementation	50
8	Review of performance of the Kendriya Vidyalaya Sangathan (KVS) and Navodaya Vidyalaya Samiti (NVS)	Education	80
9	Review of National Health Mission	Health and Family Welfare	30
10	Review of progress and functioning of 'Setting up of Bio Toilet in Indian Railways'	Railways	30
11	Review of performance of scheme 'Pradhan Mantri Khanji Kshetra Kalyan Yojana (PMKKKY)	Mines	50
12	Review of performance of 'Swadesh Darshan'	Tourism	60
13	Review of performance of the scheme 'Jan Sikshan Sansthan'	Skill Development & Entrepreneurship	30
14	Review of performance of 'Pradhan Mantri Aawas Yojana (Urban) – PMAY (U)	Housing & Urban Affairs	45
15	Review of role and performance of the DISHA Committee in various Schemes	Rural Development	170

(c) On-the-spot Study Visits

2.7 Two on-the-spot Study Visits to Dharamshala, Delhi, Kolkata and Imphal from 24 to 29 September, 2021 and to Kumarakom, Coorg and Mysuru from 25 to 28 April 2022 were undertaken by the Committee during the year 2021-22.

(d) Proceedings

2.8 A Verbatim record of proceedings and Minutes of the Sittings of Committee on Estimates at which witnesses were examined was maintained in the Secretariat. The Minutes of Sittings of the Committee relevant to the Reports were prepared and presented to the House alongwith the Reports. During the year 2021-22, 9 Sittings were held, out of

which one Sitting was held for the selection of subjects for detailed examination by the Committee, 5 Sittings for taking oral evidence of representatives of various Ministries/Departments and three Sittings for consideration and adoption of draft Reports of the Committee.

IV. Reports Presented

(e) Original Reports

2.9 During 2021-22, the Committee on Estimates presented the following original Reports to the House:-

Sl. No.	Report No.	Subject	Date of Presentation
1.	11	'Review of Performance of Pradhan Mantri Gramin Awaas Yojna' pertaining to the Ministry of Rural development	05.08.2021
2.	12	'Review of Progress of All AIIMS' pertaining to the Ministry of Health and Family Welfare	21.12.2021
3.	13	'Review of National Disaster Response Force' pertaining to the Ministry of Home Affairs.	04.04.2022
4.	14	'Review of Funds Allocation and Utilization under MPLAD Fund Scheme' pertaining to the Ministry of Statistics and Programme Implementation	04.04.2022

(f) Action Taken Reports

2.10 Action Taken Reports - Nil

V. Secretariat

2.11 The Estimates Committee Branch constitutes the Secretariat of the Committee. One Director, one Additional Director, one Deputy Secretary and three Committee Officers remained in-charge of the Branch.

2.12 During the year 2021-22, material received from the Ministries/Departments/ various Organisations was studied, points culled and questions prepared for the use of the Committee.

2.13 The work relating to drafting of reports, consideration and adoption, presentation, printing, distribution and circulation alongwith preparation and presentation of Minutes relating to Reports was attended to by the Secretariat. Scrutiny of Action Taken Replies received from the Ministries/Departments on the recommendations contained in the earlier reports and preparation of action taken reports thereon was also done.

2.14 The Secretariat also studied Annual Reports, Parliamentary Debates, answers to Parliamentary Questions, Budget Estimates, Documents, Books, Journals, Newspapers, etc. relevant to the subjects under examination.

CHAPTER III

COMMITTEE ON PUBLIC UNDERTAKINGS

I. Election and Composition

The Committee on Public Undertakings (CoPU) for the term 2021-22 beginning on 1st May 2021 and ending on 30th April 2022 was constituted *vide* Lok Sabha Bulletin Part-II, No. 2491 dated 29th April, 2021.

3.2 The Speaker appointed Smt. Meenakashi Lekhi, a Member of the Committee, as Chairperson of the Committee. Smt. Meenakshi Lekhi ceased to be a Member & Chairperson, CoPU on appointment as a Minister of State in Union Council of Ministers w.e.f. 07.07.2021. Shri Santosh Kumar Gangwar, MP elected as a Member of CoPU on 29.07.2021 was subsequently appointed as Chairperson of the Committee on Public Undertakings *vice* Smt. Meenakashi Lekhi *vide* Bulletin Part – II No. 3124 dated 13th August, 2021.

3.3 The composition of the Committee is given at **Appendix-XII**.

II. Subjects selected for examination

3.4 At their Sitting held on 5th July, 2021, the Committee selected 29 subjects for Comprehensive examination (9)/ Horizontal Study (10)/ Audit Based examination (10) during 2021-22 (notified *vide* Bulletin Part-II No. 2563 dated 6th July, 2021). At their sittings held on 27th August, 2021 and 26th November, 2021, titles of four subject selected for Horizontal examination were changed (notified *vide* Bulletin Part – II Nos. 3145 dt. 2nd September, 2021 and 3795 dt. 20th December, 2021 respectively). Thus, overall the following 29 Undertakings/Subjects were taken-up by the Committee for examination during the term 2021-22 :-

(A) Comprehensive Examination (9)

1. **Bharat Heavy Electricals Limited (BHEL)**
2. **Container Corporation of India Limited (CONCOR)**
3. **Export Credit Guarantee Corporation of India (ECGC)**
4. **Hindustan Aeronautics Limited (HAL)**

5. Industrial Finance Corporation of India Limited (IFCIL)
6. IRCON International Limited
7. National Fertilizers Limited (NFL)
8. Oil India Ltd. (OIL)
9. Power Finance Corporation Limited

(B) Horizontal Study (10)

10. Review of Performance of Public Sector Insurance Companies
11. Review of Performance of Power Sector CPSUs*
12. Review of Performance of Coal Sector CPSUs*
13. Corporate Governance in CPSUs
14. Review of Performance of Steel Sector CPSUs
15. Review of Performance of CPSUs in Health Sector*
16. Development and Production of Biofuel/Bio-Diesel by CPSUs
17. Evaluation of Research and Development (R&D) activities of Maharatna PSUs
18. Appointment and Performance of Board Members of CPSUs
19. Review of Administrative Mechanism for resolution of CPSUs disputes especially related to merged CPSUs#

(C) Audit Based Examination (10)

20. Report No. 5 of 2019 relating to Operational Performance of NMDC Limited
21. Report No. 7 of 2019 relating to Marine Logistics Operations in Oil and Natural Gas Corporation Limited
22. Report No. 12 of 2019 relating to Assessment of Environmental Impact due to Mining Activities and its Mitigation in Coal India Limited and its Subsidiaries
23. Report No. 9 of 2020 relating to Planning and Implementation of transmission projects by Power Grid Corporation of India Limited
24. Para No. 5.1 of Report No. 18 of 2020 regarding Review of Loans to Road Projects relating to India Infrastructure Finance Company Limited.
25. Para No. 5.2 of Report No. 18 of 2020 regarding Avoidable loss due to extension of loan in terminated projects relating to India Infrastructure Finance Company Limited.
26. Para No. 5.4 of Report No.18 of 2020 regarding Review of Underwriting of Group Mediciam Insurance Policies relating to National Insurance Company Ltd.
27. Para No. 5.6 of Report No.18 of 2020 regarding Failure to collect motor insurance premium from discontinued dealer outlets resulted in loss relating to National Insurance Company Ltd.
28. Para No. 11.1 of Report No.18 of 2020 regarding Improper contract management by NHAI resulting in loss of revenue relating to National Highways Authority of India.
29. Para No. 13.2 of Report No. 18 of 2020 regarding Energy Management relating to Rashtriyaspat Nigam Limited.

III. Review of work done

(A) Sittings of the Committee

3.5 During the period under review, the Committee held 28 sittings lasting 28 hours 40 minutes.

3.6 A statement showing the details of the dates and duration of sittings of the Committee held during the period under review, the number of members present and subjects discussed is given in **Appendix-XIII**. Another statement showing the number of sittings attended by each member of the Committee is given in **Appendix-XIV**.

(B) Material furnished by Ministries / Undertakings

3.7 The material furnished (soft copies) by the Ministries / Public Undertakings and the Audit Reports (Commercial) and Memoranda on Important Points furnished by Comptroller & Auditor General of India relevant to the subjects selected for examination ran into approximately 10000 pages.

(C) On-the-Spot Study-visit

3.8 The Committee undertook two Study-visits to examine various Central Public Sector Undertakings. A statement showing the composition of the Committee which undertook the Study-visits during 2021-22, places visited, dates of visits and CPSUs with which informal discussions held is given in **Appendix-XV**.

(D) Proceedings

3.9 Whenever evidence/briefing was taken, a verbatim record of the proceedings of the sittings of the Committee had been maintained. During the period under review, verbatim record of proceedings of the oral evidences/briefings of CPSUs/Ministries taken in the 25 sittings of the Committee had been kept.

IV. Reports finalized and presented

(A) Original Reports

3.10 The Committee, during the period under review, had finalized examination of four subjects. However, the Committee did not present any Original Report on the selected subjects.

(B) Action Taken Reports

3.11 The Committee presented the following 7 Reports on the action taken by the Government on the Observations / Recommendations contained in their Original Reports during the period under review :-

Sl. No.	Report No.	Subject	Date of Presentation
1.	10 th	Action taken by the Government on the Observations/Recommendations contained in the First Report of the Committee on Public Undertakings on Airports Authority of India (AAI)	04.02.2022
2.	11 th	Action Taken by the Government on the Observations/Recommendations contained in the Second Report of the Committee on Public Undertakings on Central Coalfields Limited (CCL)	04.02.2022
3	12 th	Action taken by the Government on the Observations/Recommendations contained in the Third Report of the Committee on Public Undertakings on Food Corporation of India	04.02.2022
4	13 th	Action taken by the Government on the Observations/Recommendations contained in the Eighth Report of the Committee on Public Undertakings on National Thermal Power Corporation (NTPC) Limited	04.02.2022
5	14 th	Action Taken by the Government on the Observations/Recommendations contained in the Fourth Report of the Committee on Public Undertakings on Hindustan Antibiotics Limited (HAL)	24.03.2022
6	15 th	Action taken by the Government on the Observations/Recommendations contained in the Fifth Report of the Committee on Public Undertakings on NBCC (India) Limited	24.03.2022
7	16 th	Action taken by the Government on the Observations/Recommendations contained in the Ninth Report of the Committee on Public	24.03.2022

		Undertakings (17th Lok Sabha) titled 'Loss due to Imprudent Underwriting and lack of proper risk assessment (based on Para no. 3.2 of C&AG Report no. 13 of 2019) related to on New India Assurance Company Limited (NIACL)	
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3.12 The following Table indicates the analysis of action taken by the Government on the Observations/Recommendations made by the Committee in their earlier Reports upon which the Action Taken Reports were presented during the year 2021-22:

Total No. of Recommendations	Total No. of recommendations that have been accepted by the Government	Total No. of recommendations which the Committee do not desire to pursue in view of Government's replies	Total No. of recommendations in respect of which replies of Government have not been accepted by Committee and require reiteration	Total no. of recommendations in respect of which final replies of Government are still awaited
224	183 (81.7 %)	15 (6.7 %)	20 (8.9%)	06 (2.7%)

V. Secretariat

3.13 The Committee on Public Undertakings Branch functions as the Secretariat of the Committee. During the relevant period, one Director, one Additional Director and one Deputy Secretary remained in-charge of the Committee Secretariat with one Additional Secretary/Joint Secretary as overall in-charge of the Committee Secretariat. Three Committee Officers supervised the functioning of the Branch.

3.14 Material received from various Ministries / Undertakings concerned was studied. Memoranda and Questionnaires / List of Points for eliciting information on various subjects for consideration by the Committee in connection with examination of Ministries and Undertakings concerned were prepared. The Secretariat also studied published material like Public Enterprises Surveys, Parliamentary Debates, various Annual Reports and other reports, books, newspapers, journals, material on internet etc. which were relevant to the subjects taken up for examination. The Parliamentary Questions relating to the Central PSUs were also scrutinized. RTI related matters received from Information Cell and

information sought by Committee Coordination Branch were also attended to. The Committee also undertook work related to two study-visits conducted during 2021-22. Besides, exhaustive information related to the Committee since Third Lok Sabha were also culled out for the use of publication for LAARDIS. The Secretariat took an initiative to apprise Members of the Committee on each subject by making Power Point Presentation on each sitting.

Appendix-I

(vide Para 1.2)

**COMPOSITION OF THE PUBLIC ACCOUNTS COMMITTEE
(2021-22)****Shri Adhir Ranjan Chowdhury - Chairperson****MEMBERS****LOK SABHA**

2. Shri T. R. Baalu
3. Shri Subhash Chandra Baheria
4. Shri Sudheer Gupta
5. Shri Bhartruhari Mahtab
6. Shri Jagdambika Pal
7. Shri Vishnu Dayal Ram
8. Shri Pratap Chandra Sarangi¹
9. Shri Rahul Ramesh Shewale
10. Shri Gowdar Mallikarjunappa Siddeshwara²
11. Shri Rajiv Ranjan Singh alias Lalan Singh
12. Dr. Satya Pal Singh
13. Shri Jayant Sinha
14. Shri Balashowry Vallabhaneni
15. Shri Ram Kripal Yadav

RAJYA SABHA

16. Shri Shaktisinh Gohil
17. Shri Bhubaneswar Kalita
18. Dr. C.M. Ramesh
19. Shri Sukhendu Sekhar Ray
20. Dr. M. Thambidurai
21. Shri V. Vijayasai Reddy³
22. Dr. Sudhanshu Trivedi⁴

¹ Elected w.e.f. 29.07.2021 vice Smt. Darshana Jardosh, MP appointed as Minister of State w.e.f. 07.07.2021.

² Elected w.e.f. 29.07.2021 vice Shri Ajay (Teni) Mishra, MP appointed as Minister of State w.e.f. 07.07.2021.

³ Elected w.e.f. 09.08.2021 vice Shri Rajeev Chandrasekhar, MP appointed as Minister of State w.e.f. 07.07.2021.

⁴ Elected w.e.f. 09.08.2021 vice Shri Bhupender Yadav, MP appointed as Union Minister w.e.f. 07.07.2021.

Appendix-II
(vide Para 1.4)

SUBJECTS SELECTED BY THE PUBLIC ACCOUNTS COMMITTEE
FOR EXAMINATION DURING 2021-22

Sl. No.	Report No	Chapter/Para No.	Subject	Ministry/Department
1.	11 of 2016	Para 19.1	Functioning of Directorate of Estates	Housing and Urban Affairs
2.	7 of 2017	Entire Report	Performance Audit of Agriculture Crop Insurance Schemes based on C&AG Report No. 7 of 2017.	Agriculture & Farmer's Welfare
3.	8 of 2017	2.13	Generation and Distribution of Power in Lakshadweep Islands	Home Affairs
4.	10 of 2017	Entire Report	Performance Audit on Schemes for Flood Control Forecasting.	Jal Shakti (Department of Water Resources, River Development & Ganga Rejuvenation)
5.	12 of 2017	20.1	Failure to implement scheme objectives on disbursement of capital subsidy	Textiles
6.	4 of 2018	Chapter VI	Schemes for Promotion and Preservation of Cultural Heritage (Para 6.1), Poor cash management and irregular parking of funds outside Government Account (Para 6.2), Excess contribution to employees' provident fund (Para 6.3), Avoidable payment on electricity charges (Para 6.4)".	Culture
7.	4 of 2018	Chapter XIX	Revenue loss to Jawaharlal Nehru Port Trust (JNPT) (Para 19.1); Loss of revenue and undue benefit to the licensee (Para 19.2); Loss of revenue due to failure to revise casual occupation and service charges (Para 19.3); Avoidable payment of compensation charges for Low Power Factor (Para 19.4)	Shipping
8.	6 of 2018	Entire Report	Performance Audit Report on "National Projects	Jal Shakti
9.	15 of 2018	Entire Report	Performance Audit Report on "National Rural Drinking Water Programme"	Drinking Water and Sanitation

10.	5 of 2017	Entire Report	Performance Audit on Construction of Indo China Border Roads by Border Roads Organisation	Defence
11.	13 of 2018	3.4	Delay in production of electronically upgraded 155mm/45 Calibre Gun System "DHANUSH	Defence
12.	16 of 2019	3.1	Inordinate delay in setting up of Indian National Defence University (INDU)	Defence
13.	16 of 2019	Chapter 2	Provisioning, Procurement and issue of High Altitude, Clothing, Equipment, Ration and Housing	Defence
14.	15 of 2019	Chapter II	Production of fuzes in ordnance Factories	Defence
15.	15 of 2019	3.5	Loss of Rs. 62.10 crore on replacement of defective ammunition to Army by Ordnance Factory, Badmal	Defence
16.	20 of 2017	Chapter II	Performance Audit on the Inventory management of Naval Stores, Equipment and Spare Parts in Indian Navy	Defence
17.	20 of 2017	Chapter III	Accidents of ships and submarines in Indian Navy (Para 3.1); Risky exploitation of Sindhughosh class submarines due to delay in installation of periscopes (Para 3.4)"	Defence
18.	9 of 2018.	3.1	Creation of infrastructural facilities in Indian Coast Guard	Defence
19.	14 of 2018	2.1	Development of Indigenous Airborne Early Warning and Control System (AEW&CS	Defence
20.	9 of 2018	2.1	Induction and exploitation of 'A' a Long Range Maritime Reconnaissance Anti-Submarine Warfare aircraft" based on Para of C&AG Report No.	Defence
21.	20 of 2015	2.5	Undue favour to operators using dual/multiple technology	Communications (Department of Telecommunications)
22.	21 of 2017	2.2	Irregular parking of funds and consequential loss of interest	Communications (Deptt. of Posts)
23.	21 of 2018	2.1	Performance Audit on Spectrum Management in DoT" based on Para of C&AG Report No.	Communications (Deptt. of Telecommunications)
24.	21 of 2018	3.1	Audit of Core Insurance Solution (CIS) in Department of Post" based on Para of C&AG Report No.	Communications (Deptt. of Posts)
25.	13 of 2017	Entire Report	Performance Audit on Catering Services in Indian	Railways

			Railways	
26.	17 of 2018	Entire Report	Performance Audit on Augmentation of Station Line Capacity on selected stations in Indian Railways'	Railways
27.	19 of 2018	Entire Report	Compliance to Statutory requirements in engagement of contract labour by Indian Railways	Railways
28.	28 of 2017	Entire Report	Performance Audit Report on Recapitalisation of Public Sector Banks	Finance (Deptt. of Financial Services)
29.	4 of 2018	Chapter VIII (para 8.1)	Implementation of Public Financial Management System (PFMS)	Finance (Deptt. of Financial Services)
30.	1 of 2019	Entire Report	Assessment of Assesseees in Entertainment Sector (DT)"	Finance (Deptt. of Revenue)
31.	11 of 2019	Entire Report	Indirect Taxes-Goods and Services Tax" based on C&AG Report No. 11 of 2019.	Finance (Deptt. of Revenue)
32.	9 of 2019	2.7	Non-production of Records	Finance (Deptt. of Revenue)
33.	9 of 2019	4.2.4	Mistakes in levy of Interest	Finance (Deptt. of Revenue)
34.	9 of 2019	5.9.2	Exemption without verification of supporting documents	Finance (Deptt. of Revenue)
35.	9 of 2019	5.9.3	Incorrect reflection of agricultural income in ITD Database	Finance (Deptt. of Revenue)
36.	9 of 2019	5.9.4	Status of Verification by the Department	Finance (Deptt. of Revenue)
37.	9 of 2019	5.9.5	Compliance issues - Mistakes in Assessments	Finance (Deptt. of Revenue)
38.	9 of 2019	6.1 to 6.10	Follow up audit of exemptions to charitable trusts and institutions	Finance (Deptt. of Revenue)
39.	9 of 2019	7.2 to 7.8	Integrated audit of assessments of a group company	Finance (Deptt. of Revenue)
40.	17 of 2019	Chapter III	Levy of Anti -Dumping Duty (ADD) on imports	Finance (Deptt. of Revenue/Customs)

41.	17 of 2019	Chapter IV	Non-compliance to provisions of Customs Act, Customs Tariff Act and Tariff notifications	Finance (Deptt. of Revenue/Customs)
42.	17 of 2019	Chapter V	Non-compliance to provision of various Export Promotion schemes of Foreign Trade Policy	Finance (Deptt. of Revenue/Customs)
43.	17 of 2019	6.2	Irregularities in awarding of Major works of SEEPZ SEZ Authority, Mumbai	Finance (Deptt. of Revenue/Customs)
44.	19 of 2019	2.2	Working of Automatic Ticket Vending Machines (ATVMs) in Indian Railways	Railways
45.	19 of 2019	3.1	Construction and Utilization of Limited Height Subway (LHS)	Railways (Railway Board)
46.	20 of 2019	Entire Report	Management of Defence Offsets	Defence
47.	21 of 2019	Entire Report	Construction of toilets in schools by CPSEs	Various Ministries/ Departments (Power; Coal and Petroleum & Natural Gas)
48.	1 of 2020	Chapter II	Performance Audit on efficacy of Auxiliary Vessels in Indian Navy	Defence
49.	3 of 2020	4.1	Functioning of the National Capital Region Planning Board	Housing and Urban Affairs
50.	3 of 2020	7.1	Implementation of Port Operation Management System (POMS) in Chennai Port Trust	Shipping
51.	4 of 2020	2.5.1	GST Compensation Cess	Finance (Deptt. of Revenue)
52.	6 of 2020	3.1	Modernisation of Indian Museum, Kolkata	Culture
53.	10 of 2020	4.1	Functioning of Credit Guarantee Fund Trust for Micro and Small Enterprises	Micro, Small and Medium Enterprises
54.	10 of 2020	6.1	Dredging Activities in Kolkata Port Trust	Shipping
55.	12 of 2020	Para 2.1	Irregularity in purchase of aero engines for UAVs	Defence
56.	12 of 2020	Para 2.2	Upgradation of Medium Lift Helicopter	Defence
57.	14 of 2020	Entire Report	Performance Audit on Search and Seizure Assessments in Income Tax Department	Finance

58.	15 of 2020	Entire Report	Performance Audit of Manpower and Logistics Management in Delhi Police.	Home Affairs
59.	36 of 2017	Entire Report	Induction of bio-toilets in Passenger Coaches in Indian Railways	Railways
60.	39 of 2017	Entire Report	Rejuvenation of River Ganga (Namami Gange)	Jal Shakti (Department of Water Resources, River Development & Ganga Rejuvenation)
61.	14 of 2019	Entire Report	Pradhan Mantri Ujjwala Yojna	Petroleum & Natural Gas
62.	16 of 2020	Entire Report	Performance Audit on Assessment of Co-operative Societies and Co-operative Banks-Department of Revenue-Direct Taxes	Finance (Deptt. of Revenue)
63.	17 of 2020	Chapter-III (Para 3.4)	Subject specific Compliance Audit on Show Cause Notices and Adjudication process – Audit findings	Finance (Deptt. of Revenue)
64.	17 of 2020	Chapter-IV (Para 4.7.3)	Import of restricted commodity below Minimum Import Price (MIP)	Finance (Deptt. of Revenue)
65.	17 of 2020.	Para 4.8.3	Improper exemption of IGST on import of Pharmaceutical Products" based on Para 4.8.3 of C&AG Report No. 17 of 2020.	Finance (Deptt. of Revenue)
66.	17 of 2020.	5.2.1 (a & (b)	Duty Drawback Scheme (a) Non recovery of duty drawback against pending Bank Realisation Certificates (BRCs); (b) Non recovery of duty drawback for non realisation of export proceeds	Finance (Deptt. of Revenue)
67.	1 of 2021	Entire Report	Indirect Taxes-Goods and Services Tax, Central Excise and Service Tax for the year ended March 2019 and March 2020" based on C&AG Report No.	Finance (Department of Revenue)
68.	2 of 2021	1.12	Saving of over Rs.500 crore in Eight Major Schemes	Various Ministries/Departments
69.	2 of 2021	Para 4.1	Non-availment of concessional railways freight- FCI	Consumer Affairs, Food & Public Distribution
70.	2 of 2021	Para 4.2	Avoidable expenditure due to inordinate delay in finalisation of Handling and Transport Contract	Consumer Affairs, Food & Public Distribution

71.	2 of 2021	Para 4.4	Undue favour to Contractors	Water Resources, River Development & Ganga Rejuvenation
72.	2 of 2021	Para 4.6	Receipt of Remittances through online bill payment system- DNH Power Distribution Corporation LTD	Home Affairs
73.	2 of 2021	Para 5.1	Incorrect application of rate of service charges led to excess payment- Passport Sewa Project Division	External Affairs
74.	2 of 2021	5.2	Loss of Revenue due to irregular Tax exemption- South Asian University	External Affairs
75.	2 of 2021	5.3	Irregularities in receipt and utilisation of compensation- High Commission of India, London	External Affairs
76.	2 of 2021	Para 5.4	Grossly irregular and manipulated award and execution of work relating to the renovation of the basement at India House, London, leading to undue benefits being extended to the Contractor	External Affairs
77.	2 of 2021	Para 5.5	Undue benefit extended to contractor – Nalanda University" based on Para 5.5 of C&AG Report No. 2 of 2021	External Affairs
78.	2 of 2021	Para 6.1	Irregular payment of Rs.3.26 crore to National Payments Corporation of India	Health and Family Welfare
79.	2 of 2021	Para 7.1	Non utilisation of funds and non achievement of intended objectives	Home Affairs
80.	2 of 2021	Para 8.1	Irregular payment of ad hoc bonus	Human Resource Development (Ministry of Education)
81.	2 of 2021	Para 8.2	Undue favour to firm costing Rs.2.44 crore- Banaras Hindu University	Human Resource Development (Ministry of Education)
82.	2 of 2021	10.1	Non-deduction of Tax at Source	Rural Development
83.	2 of 2021	10.2	Blockade of funds	Rural Development
84.	2 of 2021	11.1	Functionality of IT Application System 'OneCSIR'	Science & Technology
85.	2 of 2021	13.5	Idling of Funds	Home Affairs (Lakshadweep Admin.)

86.	1 of 2018	Chapter III	Accounting of Assets in Indian Railways (Railways Finances)	Railways
87.	2 of 2018	Chapter IX (para 9.1)	Non-utilisation of Solar Thermal Power Plant" based on of C&AG Report No..	New and Renewable Energy
88.	5 of 2018	Para 7.1	Development of railway land for commercial use by Rail Land Development Authority	Railways
89.	8 of 2018	Chapter II	Quality management in Ordnance factories dealing with the Ammunition and Explosives	Defence
90.	9 of 2018	2.2	Training of Officers in Indian Navy	Defence
91.	14 of 2018	Para 3	Operational Readiness of IAF	Defence
92.	16 of 2018	Entire Report	Working of Inland Container Depots (ICDs) and Container Freight Stations (CFSS)	Finance (Department of Revenue)
93.	3 of 2019	Entire Report	Capital Acquisition in Indian Air Force	Defence
94.	4 of 2019	Chapter III	Monitoring Mechanism for Appeal Cases in CBIC	Finance (Department of Revenue)
95.	4 of 2019	Chapter IV	Monitoring Mechanism for Recovery of Arrears in CBIC	Finance (Department of Revenue)
96.	4 of 2019	Chapter V	Effectiveness of Tax Administration and Internal Controls (Service Tax)	Finance (Department of Revenue)
97.	4 of 2019	Chapter VI	Effectiveness of Tax Administration and Internal Controls (Central Excise)	Finance (Department of Revenue)
98.	10 of 2019	Chapter II	Concessions to Passengers in Indian Railways	Railways
99.	3 of 2021	Chapter II (Para 2.1)	Implementation of USOF project (phase – I) to provide mobile services in areas affected by Left Wing Extremism	Communication (Deptt. of Telecommunications)
100.	3 of 2021	Chapter III (Para 3.1)	Irregular hiring of Casual Labourers without Contract/ Agreement	Communication (Deptt. of Posts)
101.	3 of 2021	Para 3.2	Loss of ₹12.22 crore and liability of ₹15.33 crore due to non-execution of MoU	Communication (Deptt. of Posts)
102.	3 of 2021	Chapter IV (Para 4.1)	Unfruitful expenditure on project for providing broadband connectivity in North East Region and other Inaccessible	Electronics and Information Technology

			Regions	
103.	4 of 2021	Para 4.2	Avoidable expenditure due to delays in contracting process	Defence
104.	5 of 2021	Para 3.3	Loss due to indecision of Railway Administration in the matter of land acquisition: East Central Railway	Railways
105.	7 of 2021	Para 2.6	Issues relating to accounting of Cess/Levies	Various Ministries/Deptt.
106.	9 of 2021	Entire Report	Ground Water Management and Regulation	Jal Shakti (Deptt. of Water Resources, River and Development & Ganga Rejuvenation)
107.	13 of 2021	1.6.1	Operating Ratio	Railways
108.	15 of 2021	Chapter II	Performance Audit on Construction and Estate Management in DRDO	Defence
109.	16 of 2021	Para 5.1	Assistance to Training Institutions Scheme	Micro, Small and Medium Enterprises
110.	17 of 2021	Entire Report	Administration of Nazul Lands by Land and Development Office	Housing and Urban Affairs
111.	20 of 2021	Entire Report	Performance Audit of Setting up of new Indian Institutes of Technology (IITs)	Human Resource Development

Appendix - III*(vide Para 1.5)***COMPOSITION OF THE SUB-COMMITTEES OF THE PUBLIC ACCOUNTS COMMITTEE
(2021-22)****I. Sub-Committee-I (Civil)**

i.	Shri Adhir Ranjan Chowdhury	-	Chairperson
ii.	Shri Shaktisinh Gohil	-	Convenor
I.	Shri T. R. Baalu	-	Member
II.	Shri Sudheer Gupta	-	Member
III.	Shri Pratap Chandra Sarangi	-	Member
IV.	Shri Rahul Ramesh Shewale	-	Member

II. Sub-Committee-II (Defence)

i.	Shri Adhir Ranjan Chowdhury	-	Chairperson
ii.	Dr. Satya Pal Singh	-	Convenor
iii.	Shri Vishnu Dayal Ram	-	Member
iv.	Shri Rajiv Ranjan Singh alias Lalan Singh	-	Member
v.	Shri Jayant Sinha	-	Member
vi.	Shri Ram Kripal Yadav	-	Member

III. Sub-Committee-III (Railways, Communications, Jal Shakti & External Affairs)

i.	Shri Adhir Ranjan Chowdhury	-	Chairperson
ii.	Shri T. R. Baalu	-	Convenor
iii.	Shri Vallabhaneni Balashowry	-	Member
iv.	Shri Bhubaneswar Kalita	-	Member
v.	Shri Jagdambika Pal	-	Member
vi.	Shri Gowdar Mallikarjunappa Siddeshwara	-	Member
vii.	Dr. Satya Pal Singh	-	Member
viii.	Dr. Sudhanshu Trivedi	-	Member

IV. Sub-Committee-IV (Finance)

i.	Shri Adhir Ranjan Chowdhury	-	Chairperson
ii.	Shri Bhartruhari Mahtab	-	Convenor
iii.	Shri Subhash Chandra Baheria	-	Member
iv.	Dr. C.M. Ramesh	-	Member
v.	Shri V. Vijayasai Reddy	-	Member
vi.	Dr. M. Thambidurai	-	Member

V. Sub-Committee-V (Implementation of recommendations of PAC)

- | | | | |
|------|------------------------------------|---|--------------------|
| i. | Shri Adhir Ranjan Chowdhury | - | Chairperson |
| ii. | Dr. M. Thambidurai | - | Convenor |
| iii. | Shri Shaktisinh Gohil | - | Member |
| iv. | Shri Bhartruhari Mahtab | - | Member |
| v. | Shri Vishnu Dayal Ram | - | Member |
| vi. | Shri Sukhendu Sekhar Ray | - | Member |

**COMPOSITION OF THE WORKING GROUPS OF THE PUBLIC ACCOUNTS
COMMITTEE (2021-22)**

1. Working Group-I – (Civil)

- | | | |
|-------|------------------------------|-----------------|
| (i) | Shri T.R. Baalu Convenor | <i>Convenor</i> |
| (ii) | Shri Sudheer Gupta | <i>Member</i> |
| (iii) | Shri Rahul Ramesh Shewale | <i>Member</i> |
| (iv) | Shri Shaktisinh Gohil | <i>Member</i> |
| (v) | Shri Vallabhaneni Balashowry | <i>Member</i> |

2. Working Group - II – (Defence)

- | | | |
|-------|---|-----------------|
| (i) | *Smt. Darshana Vikram Jardosh | <i>Convenor</i> |
| (ii) | Shri Jayant Sinha | <i>Member</i> |
| (iii) | *Shri Ajay Misra Teni | <i>Member</i> |
| (iv) | Shri Sukhendu Sekhar | <i>Member</i> |
| (v) | Shri Rajiv Ranjan Singh alias Lalan Singh | <i>Member</i> |

3. Working Group -III (Telecommunications and Railways, Jal Shakti and External Affairs)

- | | | |
|-------|-------------------------|-----------------|
| (i) | Dr. Satyapal Singh | <i>Convenor</i> |
| (ii) | Shri Jagdambika Pal | <i>Member</i> |
| (iii) | Shri Vishnu Dayal Ram | <i>Member</i> |
| (iv) | Shri Bhubaneswar Kalita | <i>Member</i> |
| (v) | Shri Ram Kripal Yadav | <i>Member</i> |

4. Working Group -IV (Finance)

- | | | |
|-------|------------------------------|-----------------|
| (i) | Shri Bhartruhari Mahtab | <i>Convenor</i> |
| (ii) | Shri Subhash Chandra Baheria | <i>Member</i> |
| (iii) | *Shri Rajeev Chandrasekhar | <i>Member</i> |
| (iv) | Dr. C. M. Ramesh | <i>Member</i> |
| (v) | *Shri Bhupender Yadav | <i>Member</i> |

*Four Members were appointed as Ministers w.e.f. 07.07.2021. Shri Vishnu Dayal Ram, MP was appointed as Member and Convenor of the Sub-Committee on Defence consequent to the appointment of Smt. Darshana Vikram Jardosh as Minister.

Appendix-IV*(vide Para 1.6)***Statement showing the details of the dates and duration of the sittings of the Public Accounts Committee (2021-22)[Main Committee]**

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subjects discussed
		From	To	Hrs	Mins		
		[3]	[4]	[5]	[6]		
1.	16.06.2021	1100	1230	01	30	15	Consideration of Memorandum No.1 regarding selection of subjects for examination during the year 2021-22.
2.	16.07.2021	1500	1645	01	45	10	(i) Briefing by the Audit on the following subjects: (a) "GST Compensation Cess" based on Para No. 2.5.1 of C&AG Report No. 4 of 2020; (b) "Indirect Taxes-Goods and Services Tax, Central Excise and Service Tax" based on C&AG Report No. 1 of 2021; and (ii) Consideration and Adoption of Draft Action Taken Report.
3.	29.07.2021	1500	1715	02	15	13	Briefing by the representatives of Ministry of Finance (Department of Revenue) on the following subjects: (a) "GST Compensation Cess" based on Para No. 2.5.1 of C&AG Report No. 4 of 2020; and (b) "Indirect Taxes-Goods and Services Tax, Central Excise and Service Tax" based on C&AG Report No. 1 of 2021. (First Four Chapters only)
4.	09.08.2021	1500	1730	02	30	12	1. Oral evidence of the representatives of Ministry of Railways (Railway Board) and IRCTC on the subject, "Performance Audit on Catering Services in Indian Railways" based on C&AG Report No. 13 of 2017. 2. Consideration and Adoption of the Draft Reports on the following subjects: (a) "Failure to Implement Scheme Objectives

							on Disbursement of Capital Subsidy" based on Chapter XX of C&AG Report No. 12 of 2017; and (b) Action taken by the Government on the Recommendations/Observations of the Committee contained in their 90th Report (16th Lok Sabha) on "Performance of Special Economic Zones (SEZ)".
5.	12.08.2021	1500	1620	01	20	14	Oral evidence of the representatives of the Ministry of Jal Shakti on the subject "Rejuvenation of River Ganga (Namami Gange)" based on C&AG Report No. 39 of 2017.
6.	15.09.2021	1500	1700	02	00	16	(i) Oral evidence of the representatives of Ministry of Power on the subject "Construction of toilets in schools by CPSEs" based on C&AG Report No. 21 of 2019. (ii) Consideration and adoption of Draft Reports on the following subjects: (a) "Functioning of Directorate of Estates"; and (b) Excesses Over Voted Grants and Charged Appropriations (2018-19).
7.	20.10.2021	1500	1730	02	30	12	Further Oral evidence of the representatives of Ministry of Defence on the subject "Provisioning, Procurement and issue of High Altitude, Clothing, Equipment, Ration and Housing" based on Chapter 2 of C&AG Report No. 16 of 2019.
8.	21.10.2021	1100	1415	03	15	12	Oral evidence of the representatives of Ministry of Petroleum and Natural Gas and Ministry of Education (Department of School Education and Literacy) on the subject "Construction of toilets in schools by CPSEs" based on C&AG Report No. 21 of 2019; Oral evidence of the representatives of Ministry of Coal and Ministry of Education (Department of School Education and Literacy) on the subject "Construction of toilets in schools by CPSEs" based on C&AG Report No. 21 of 2019; Consideration and Adoption of the draft Action Taken Report (17th lok Sabha) on Acquisition and Development

							of Land by DDA.
9.	22.11.2021	1500	1745	02	45	12	Evidence of the representatives of Ministry of Jal Shakti; and the Government of West Bengal on the subject "Rejuvenation of River Ganga (Namami Gange)" based on C&AG Report No. 39 of 2017.
10.	10.02.2022	1500	1555	00	55	14	i. Oral evidence of the representatives of Ministry of Housing and Urban Affairs on the subject "Functioning of the National Capital Region Planning Board" based on Para 4.1 of C&AG Report No. 3 of 2020; ii. Consideration of Memorandum No. 2 regarding the selection of additional subjects for examination, and iii. Consideration and adoption of the following Draft Reports: (a) Draft Report on the subject "Functioning of Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE)"; (b) Draft Report on the subject "Non-Deduction of Tax at Source"; (c) Draft Report on the subject "Generation and Distribution of Power in Lakshadweep Islands" and (d) Draft Report on Action taken by the Government on the Recommendations/Observations of the Committee contained in their 14th Report (17th Lok Sabha) on "The Accelerated Irrigation Benefits Programme".
11.	28.03.2022	1500	1610	01	10	14	i. Oral evidence of the representatives of Ministry of Jal Shakti, Department of Water Resources, River Development and Ganga Rejuvenation on the subject "Ground Water Management and Regulation" based on C&AG Report No. 9 of 2021"; ii. Consideration and adoption of draft Reports on the following subjects: (i) "Levy of Anti-Dumping Duty on imports"; (ii) "Assessments relating to Agricultural income" and (iii) Action Taken by the Government on the Observations/Recommendations of the Public Accounts Committee contained in

							their 24th Report (17 Lok Sabha) on "Excesses Over Voted Grants and Charged Appropriations (2017-18)".
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Appendix-V*(vide Para 1.6)***Statement showing the details of the dates and duration of the sittings of the Sub-Committees and Working Groups of Public Accounts Committee (2021-22)**

Sl. No	Date of sitting	Time		Duration		No. of Members present	Subjects discussed
		From	To	Hrs	Mins		
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
<u>SUB-COMMITTEE – I</u>							
1.	01.09.2021	1500	1600	01	00	03	Briefing by Audit on the following subjects allocated to the Sub Committee – I (Civil) for examination: (i) "Pradhan Mantri Ujjwala Yojna" based on C&AG Report No. 14 of 2019; (ii) "Generation and Distribution of Power in Lakshadweep Islands" based on Para 2.13 of C&AG Report No. 8 of 2017; and (iii) "Non-deduction of Tax at Source" based on Para 10.1 of C&AG Report No. 2 of 2021.
2.	13.09.2021	1530	1615	00	45	03	Oral evidence of the representatives of the Ministry of Petroleum and Natural Gas on the subject "Pradhan Mantri Ujjwala Yojna" based on C&AG Report No. 14 of 2019.

3.	07.10.2021	1530	1640	01	10	02	Oral evidence of the representatives of the Ministry of Home Affairs (Department of Home) on the subject "Generation and Distribution of Power in Lakshadweep Islands" based on Para 2.13 of C&AG Report No. 8 of 2017.
4.	29.10.2021	1530	1630	01	00	03	Oral evidence of the representatives of the Ministry of Rural Development on the subject "Non-deduction of Tax at Source" based on Para 10.1 of C&AG Report No. 2 of 2021.
5.	08.11.2021	1530	1630	01	00	03	Further oral evidence of the representatives of the Ministry of Petroleum and Natural Gas on the subject "Pradhan Mantri Ujjwala Yojna" based on C&AG Report No. 14 of 2019.
6.	30.12.2021	1600	1630	00	30	03	Consideration and adoption of the draft report on "Non-deduction of tax at Source" based on Para 10.1 of C&AG Report No. 2 of 2021.
7.	08.02.2022	1500	1530	00	30	04	Consideration and adoption of Draft Report on the subject "Generation and Distribution of Power in Lakshadweep Islands" based on Para 2.13 of the C&AG Report No. 8 of 2017.
8.	21.02.2022	1500	1600	01	00	02	Briefing by Audit on the following subjects: i. "Non-utilisation of Solar Thermal Power Plan" based on Para 9.1 of the C&AG Report No.2 of 2018. ii. "Irregular payment of ad-hoc Bonus" based on Para 8.1 of the C&AG Report No.2 of 2021.
9.	03.03.2022	1200	1315	01	15	03	Oral evidence of the representatives of the Ministry of New and Renewable Energy on the subject "Non-utilisation of Solar Thermal Power Plant" based on Para 9.1 of the C&AG Report No.2 of 2018.

10.	13.04.2022	1500	1530	00	30	03	Consideration and adoption of Draft Report on the subject "Pradhan Mantri Ujjwala Yojana" based on C&AG Report No. 14 of 2019.
11.	29.04.2022	1500	1550	00	50	02	Oral evidence of the representatives of the Ministry of Education (Department of Higher Education) on the subject "Irregular payment of ad-hoc Bonus" based on Para 8.1 of the C&AG Report No.2 of 2021.

SUB-COMMITTEE – II

1.	06.09.2021	1130	1235	01	05	02	Briefing by Audit on the following subjects allocated to the Sub Committee – II (Defence) for examination: (i) "Delay in production of electronically upgraded 155mm/45 Calibre Gun System "DHANUSH" based on Para 3.4 of C&AG Report No. 13 of 2018; (ii) "Upgradation of Medium Lift Helicopter" based on Para 2.2 of C&AG Report No. 12 of 2020; and (iii) "Irregularity in purchase of aero engines for UAVs" based on Para 2.1 of C&AG Report No. 12 of 2020.
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SUB-COMMITTEE – III

1.	07.09.2021	1500	1635	01	35	05	Briefing by Audit on the following subjects allocated to the Sub Committee – III (Railways, Communications, Jal Shakti & External Affairs) for examination: (i) "Performance Audit on Spectrum Management in DoT" based on Para 2.1 of C&AG Report No. 21 of 2018; (ii) "Construction and Utilization of Limited Height Subway (LHS)"
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							based on Para 3.1 of C&AG Report No. 19 of 2019; and (iii) "Loss of revenue due to irregular tax exemption- South Asian University" based on Para 5.2 of C&AG Report No. 2 of 2021.
2.	29.09.2021	1030	1115		45	05	Oral evidence of the representatives of Ministry of Communications (Department of Telecommunications) on the subject Performance Audit on Spectrum Management in DoT, based on Para 2.1 of C&AG Report No. 21 of 2018.
3.	22.10.2021	1030	1130	01	00	3	Oral evidence of the representatives of Ministries of Communications (Department of Telecommunications), Defence (Department of Defence) and Railways (Railway Board) on the subject, Performance Audit on Spectrum Management in DoT, based on Para 2.1 of C&AG Report No. 21 of 2018.
4.	18.11.2021	1100	1130	00	30	05	Oral evidence of the representatives of Ministry of Railways (Railway Board) on the subject, "Construction and utilization of Limited Height Subway", based on Para 3.1 of C&AG Report No. 19 of 2019.
5.	06.04.2022	1500	1545	00	45	04	i. Consideration and adoption of draft Report on the subject "Construction and Utilisation of Limited Height Subway" based on Para 3.1 of C&AG Report No 19 of 2019; ii. Oral evidence of the representatives of Ministry of External Affairs on the subject "Loss of Revenue due to irregular Tax exemption – South Asian University (SAU)" based on Para 5.2 of C&AG Report No.2 of 2021.

							SUB – COMMITTEE-IV	
1.	08.09.2021	1100	1230	01	30	4	Briefing by Audit on the following subjects allocated to the Sub Committee–IV (Finance) for examination: (i) "Assessment of Assesseees in Entertainment Sector (DT)" based on C&AG Report No. 1 of 2019; (ii) "Exemption without verification of supporting documents"; "Incorrect reflection of agricultural income in ITD Database"; "Status of Verification by the Department" and "Compliance issues - Mistakes in Assessments" based on Paras 5.9.2, 5.9.3, 5.9.4 and 5.9.5 of C&AG Report No. 9 of 2019 respectively; and (iii) "Levy of Anti -Dumping Duty (ADD) on imports" based on Chapter III of C&AG Report No. 17 of 2019.	
2.	15.09.2021	1130	1300	01	30	5	Oral evidence of the representatives of Ministry of Finance (Department of Revenue) and Central Board of Direct Taxes (CBDT) on the subject "Exemption without verification of supporting documents"; "Incorrect reflection of agricultural income in ITD Database"; "Status of Verification by the Department" and "Compliance issues - Mistakes in Assessments" based on Paras 5.9.2, 5.9.3, 5.9.4 and 5.9.5 of C&AG Report No. 9 of 2019 respectively.	
3.	28.09.2021	1100	1245	01	45	2	Oral evidence of the representatives of Ministry of Commerce and Industry (Department of Commerce) on issues relating to administration of Anti-Dumping measures in connection with the examination of the subject "Levy of Anti -Dumping Duty (ADD) on imports" based on Chapter III of C&AG Report No. 17 of 2019.	

4.	06.10.2021	1100	1300	02	00	4	Oral evidence of the representatives of Ministry of Finance (Department of Revenue) and Central Board of Indirect Taxes and Customs on the subject "Levy of Anti-Dumping Duty (ADD) on imports" based on Chapter III of C&AG Report No. 17 of 2019.
5.	22.10.2021	1530	1730	02	00	03	Briefing by the representatives of Ministry of Finance (Department of Revenue) and Central Board of Direct Taxes (CBDT) on the subject "Assessment of Assesseees in Entertainment Sector (DT)" based on C&AG Report No. 1 of 2019.
6.	23.11.2021	1100	1245	01	45	02	Further briefing by the representatives of Ministry of Finance (Department of Revenue) and Central Board of Direct Taxes (CBDT) on the subject "Assessment of Assesseees in Entertainment Sector (DT)" based on C&AG Report No. 1 of 2019.
7.	03.03.2022	1100	1130	00	30	02	Consideration and adoption of Draft Reports on the following subjects: (i) "Levy of Anti-Dumping Duty on imports"; and (ii) "Assessments relating to Agricultural income".
8.	28.04.2022	1500	1600	01	00	04	(i) Consideration and adoption of Draft Report on the subject "Assessment of Assesseees in Entertainment Sector"; and (ii) Briefing by Audit on the subject "Irregularities in awarding of Major works of SEEPZ SEZ Authority, Mumbai" based on Para 6.2 of C&AG Report No. 17 of 2019
<u>WORKING GROUP-I</u>							
1.	08.07.2021	1030	1145	01	15	04	To prioritize the subjects pertaining to the Ministries/Departments of Civil.

WORKING GROUP-II

1.	16.07.2021	1100	1150	00	50	02	To prioritize the subjects pertaining to the Ministry of Defence.
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WORKING GROUP-III

1.	07.07.2021	1100	1210	01	10	04	To prioritize the subjects pertaining to the Ministry of Railways, Ministry of Telecommunications, Ministry of Jal Shakti and Ministry of External Affairs.
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WORKING GROUP-IV

1.	09.07.2021	1500	1534	00	34	<u>02</u>	To prioritize the subjects pertaining to the Ministry of Finance.
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Appendix-VI
(vide Para 1.6)

Statement showing the number of sittings attended by each Member of the Public Accounts Committee (2021-22)

Total number of sittings held from 01st May, 2021 to 30th April, 2022 (11 sittings-Main Committee, 25 sittings-Sub-Committees and 4 sittings-Working Groups)

Sl. No.	<i>Name of the Member</i>		<i>No. of sittings attended</i>
1.	Shri Adhir Ranjan Chowdhury	Chairperson	11 (Main Committee)
LOK SABHA			
2.	Shri T. R. Baalu	Member and Convenor of Sub-Committee – III and Working Group – I	19 (includes 14 sittings of Sub-Committee- I & III and 1 sitting of Working Group-I)
3.	Shri Subhash Chandra Baheria	Member	19 (includes 8 sittings of Sub-Committee-IV and 1 sitting of Working Group-IV)
4.	Shri Vallabhaneni Balashowry	Member	05 (includes 2 sittings of Sub-Committee-III)
5.	Shri Sudheer Gupta	Member	01 (includes 1 sitting of Working Group-I)
6.	Shri Pratap Chandra Sarangi [#]	Member	11 (6 sittings of Sub-Committee-I)
7.	Shri Bhartruhari Mahtab	Member and Convenor of Sub-Committee – IV and Working Group – IV	18 (includes 8 sittings of Sub-Committee-IV & V and 1 sitting of Working Group-IV)
8.	Shri Jagdambika Pal	Member	10 (includes 3 sittings of Sub-Committees-III and 1 sitting of Working Group-III)

9.	Shri Vishnu Dayal Ram	Member	09 (includes 2 sittings of Working Group-II & III)
10.	Shri Rahul Ramesh Shewale	Member	16 (includes 6 sittings of Sub-Committee-I and 1 sitting of Working Group-I)
11.	Shri Rajiv Ranjan Singh alias Lalan Singh	Member	08 (includes 1 sitting of Sub-Committee-III and 1 sitting of Working Group-II)
12.	Dr. Satya Pal Singh	Member and Convenor of Sub-Committee – II and Working Group – III	13 (includes 4 sittings of Sub-Committee-II & III and 1 sitting of Working Group-III)
13.	Shri Jayant Sinha	Member	05 (attended only sittings of Main Committee)
14.	Shri G.M.Siddeshwara ^{##}	Member	03 (attended only sittings of Main Committee)
15.	Shri Ram Kripal Yadav	Member	05 (attended only sittings of Main Committee)

RAJYA SABHA

16.	Shri V.Vijaysai Reddy [@]	Member	09 (includes 4 sitting of Sub-Committee-IV)
17.	Shri Shaktisinh Gohil	Member and Convenor of Sub-Committee – I)	21 (includes 11 sittings of Sub-Committee- I V and 1 sitting of Working Group-I)
18.	Shri Bhubaneswar Kalita	Member	13 (includes 4 sittings of Sub-Committee-III and 2 sittings of Working Group-II & III)
19.	Shri C.M.Ramesh	Member	10 (includes 3 sittings of Sub-Committee-IV)
20.	Shri Sukhendu Sekhar Ray	Member	05 (attended only sittings of Main Committee)

21.	Dr. M. Thambidurai	Member and Convenor of Sub- Committee – V)	09 (includes 3 sittings of Sub-Committee-IV & V)
22.	Dr. Sudhanshu Trivedi ^{@@}	Member	12 (includes 5 sittings of Sub-Committee-III)

Elected w.e.f. 29.07.2021 *vice* Smt. Darshana Jardosh, MP appointed as Minister of State w.e.f. 07.07.2021.

Elected w.e.f. 29.07.2021 *vice* Shri Ajay Kumar Mishra, MP appointed as Minister of State w.e.f. 07.07.2021.

@ Elected w.e.f. 09.08.2021 *vice* Shri Rajeev Chandrasekhar, MP appointed as Minister of State w.e.f. 07.07.2021.

@@ Elected w.e.f. 09.08.2021 *vice* Shri Bhupender Yadav, MP appointed as Union Minister w.e.f. 07.07.2021.

Appendix-VII*(vide Para 1.8)***Statement showing the details of the Study visits of the Public Accounts Committee (2021-22)**

Sl. No.	Dates and duration of visit	Name of Members who joined the tour	Names of places and organizations visited	Subject studied
1.	One day (24.07.2021)	Chowdhury, Shri Adhir Ranjan;Baheria, Shri Subhash Chandra; Mahtab, Shri Bhartruhari; Ram, Shri Vishnu Dayal;Singh, Dr. Satya Pal; Vallabbhaneni, Shri Balashowry; Gohil, Shri Shaktisinh; Kalita, Shri Bhubaneswar; Ramesh, Shri C.M.;	DELHI POLICE	Informal discussion with representatives of Ministry of Home Affairs and Delhi Police on the subject "Performance Audit of Manpower and Logistics Management in Delhi Police" based on C&AG Report No. 15 of 2020.
2.	Three days (15.08.2021 to 17.08.2021)	Chowdhury, Shri Adhir Ranjan; Baheria, Shri Subhash Chandra; Gupta, Shri Sudheer; Pal, Shri Jagdambika; Pratap Chandra Sarangi, Shri; Shri Rahul Ramesh Shewale,; Singh, Dr. Satya Pal; Yadav, Shri Ram Kripal; Gohil, Shri Shaktisinh;	SRINAGAR, DRASS AND LEH	At Srinagar: Visited Kargil War Memorial and had informal interaction with the army personnel. At DRASS: had informal interaction with army personnel at Budh Kharbu. At Leh: (i) Held informal discussion at 14 Corp HQ with the representatives of the Ministry of Defence (Department of Military Affairs) and Northern Command (Army) on the Subject "Provisioning, Procurement and issue of High Altitude, Clothing, Equipment, Ration and Housing" based on

				Chapter 2 of C&AG Report No. 16 of 2019"; (ii) Visited Defense Institute of High Altitude Research (DIHAR), Defence Research and Development Organisation, Ministry of Defence in connection with development of food items for troops at high altitudes; and (iii) Visited army establishments in the area.
3.	Six days (03.01.2022 to 08.01.2022)	Chowdhury, Shri Adhir Ranjan; Pal , Shri Jagdambika; Shri Rahul Ramesh Shewale,; Singh, Dr. Satya Pal; Yadav, Shri Ram Kripal; Gohil, Shri Shaktisinh; Kalita, Shri Bhubaneswar; Ray, Shri Sukhendu Sekhar;	KOLKATA, PORT BLAIR, CAR NICOBAR AND HAVELOCK ISLAND	At Kolkata: (i) Held informal discussion with the representatives of the Ministry of Ports, Shipping and Waterways and Syama Prasad Mookerjee Port Trust (Formerly Kolkata Port Trust) on the subject "Dredging Activities in Kolkata Port Trust" based on Para 6.1 of C&AG Report No. 10 of 2020; (ii) Held informal discussion with the representatives of the Ministry of Jal Shakti and Government of West Bengal on the subject, "Rejuvenation of River Ganga (Namami Gange)" based on C&AG Report No. 39 of 2017. At Port Blair: Held informal discussion with the representatives of the Ministry of Defence (Navy) on the subject, "Training of Officers in Indian Navy" based on Para 2.2 of C&AG Report No. 9 of 2018. At Car Nicobar: Undertook field visit to drinking water facilities/water treatment plant in rural areas and interacted with representatives of local administration and

			<p>village representatives in connection with the examination of the subject, "Performance Audit on "National Rural Drinking Water Programme" based on C&AG Report No.15 of 2018. At Havelock Island: Held informal discussion with the representatives of the Ministry of Defence and Indian Coast Guard on the subject "Creation of infrastructural facilities in Indian Coast Guard" based on Para 3.1 of C&AG Report No. 9 of 2018. At Port Blair: (i) Held informal discussion with the representatives of the Ministry of Finance (Department of Financial Services) Indian Overseas Bank, Bank of Baroda and Indian Bank on the subject, "Performance Audit Report on Recapitalisation of Public Sector Banks" based on C&AG Report No. 28 of 2017; (ii) Held informal discussion with the representatives of the Ministry of Finance (Department of Revenue) on the subject, "Indirect Taxes-Goods and Services Tax, Central Excise and Service Tax for the year ended March 2019 and March 2020" based on C&AG Report No. 1 of 2021 (Chapter V & VI only); (iii) Held informal discussion with the representatives of the Ministry of Jal Shakti and A & N Administration on the subject "Performance Audit</p>
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				Report on "National Rural Drinking Water Programme" based on C&AG Report No. 15 of 2018.
4.	Three days (22.04.2022 to 25.04.2022) excluding Sunday (24.04.2022)	Chowdhury, Shri Adhir Ranjan; Baheria, Shri Subhash Chandra; Mahtab, Shri Bhartruhari; Pal, Shri Jagdambika; Pratap Chandra Sarangi, Shri; Shri Rahul Ramesh Shewale,; Singh, Dr. Satya Pal; Vallabhaneni, Shri Balashowry; Gohil, Shri Shaktisinh; Kalita, Shri Bhubaneswar; Ray, Shri Sukhendu Sekhar; Thambidurai, Dr. M.; Trivedi, Dr. Sudhanshu;	MUMBAI AND GOA	At Mumbai: (i) Held informal discussion with the representatives of the Ministry of Railways (Railway Board) and GMs, Central Railway, Western Railway and South Western Railway on the subject, "Induction of bio-toilets in Passenger Coaches in Indian Railways" based on C&AG Report No. 36 of 2017; (ii) Held informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Chief Commissioner of Customs, Mumbai Zone on the subject, "Non-compliance to provisions of Customs Act, Customs Tariff Act and Tariff notifications" based on Chapter IV of C&AG Report No. 17 of 2019 with particular reference to Mumbai region; (iii) Visited CSMT Railway Station in connection with induction of bio-toilets in passenger Coaches in Indian Railways; (iv) Held informal discussion with the representatives of the Ministry of Ports, Shipping and Waterways and Chairman, JNPT on the subject, "Revenue loss to Jawaharlal Nehru Port Trust (JNPT)" based on Para No. 19.1 of C&AG Report No.4 of 2018;

			<p>(v) Held informal discussion with the representatives of the Ministry of Ports, Shipping and Waterways and Chairman, Mumbai Port Trust on the subject, Loss of revenue and undue benefit to the licensee (Para 19.2); Loss of revenue due to failure to revise casual occupation and service charges (Para 19.3) based on Para Nos. 19.2 & 19.3 of C&AG Report No.4 of 2018;</p> <p>(vi) Held informal discussion with the representatives of the Ministry of Finance (Department of Financial Services) and CMD, State Bank of India on the subject, "Performance Audit Report on Recapitalisation of Public Sector Banks" based on C&AG Report No.28 of 2017.</p> <p>AT GOA: (i) Held informal discussion with the representatives of the Ministry of Defence (Indian Navy) on the subject, "Accidents of ships and submarines in Indian Navy (Para 3.1); Risky exploitation of Sindhughosh class submarines due to delay in installation of periscopes (Para 3.4)" based on Chapter III of C&AG Report No. 20 of 2017; (ii) Held informal discussion with the representatives of the Ministry of Finance (Department of Revenue) and Pr.CCIT, Karnataka and Goa region on the subject, "Performance Audit on Search and Seizure</p>
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				<p>Assessments in Income Tax Department” based on C&AG Report No.14 of 2020; (iii) Held informal discussion with the representatives of Central Bank of India and Union Bank of India on the subject, “Performance Audit Report on Recapitalisation of Public Sector Banks” based on C&AG Report No.28 of 2017.</p>
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Appendix-VIII*(vide Para 1.16)***CENTENNIAL CELEBRATIONS OF PUBLIC ACCOUNTS COMMITTEE OF INDIA****PROGRAMME****4 AND 5 DECEMBER 2021****New Delhi, India****INAUGURAL SESSION****(Central Hall, Parliament House)****4 DECEMBER,
2021
(SATURDAY)****PROGRAMME**

- 1105 hrs** **Welcome Speech by Shri Adhir Ranjan Chowdhury, Chairperson, Public Accounts Committee of Parliament of India**
- 1115 hrs** **Speech by Shri Om Birla, Speaker, Lok Sabha**
- 1127 hrs** **Speech by Shri M. Venkaiah Naidu, Vice President of India and Chairman, Rajya Sabha**
- 1142 hrs** **Release of the Centenary Souvenir of the Public Accounts Committee of Parliament of India by the Shri Ram Nath Kovind, Hon'ble President of India**
- Inauguration of an Exhibition on "Journey of Public Accounts Committee from 1921 to 2021" by Shri Ram Nath Kovind, Hon'ble President of India**
- Address by Shri Ram Nath Kovind, Hon'ble President of India**
- 1215 hrs** **Group Photograph in Courtyard No1, Parliament House**
- 1230 hrs** **Lunch in Courtyard No.9, Parliament House**
- 1345 hrs** **Show Round of Parliament House Estate**
- 1400 hrs** **Meeting of Presiding Officers of State Legislatures with Shri Om Birla, Speaker, Lok Sabha in Committee Room-1, EPHA**

CONFERENCE: THEMATIC SESSIONS**(Main Committee Room, Parliament House Annexe)****THEMATIC SESSION I**

1430 -1630 hrs **Functioning of PAC in present times, Challenges and the Way Forward: Realigning PAC's approach; collecting Information from non-governmental sources; and, assessing outcomes of Programmes/Schemes/Projects**

1630 hrs*Tea Break***THEMATIC SESSION II**

1645-1800 hrs **Implementation of Recommendations of PAC:**

Adherence to timelines and mechanism for strict compliance

1900-1945 hrs **Cultural Programme at Convention Hall, Hotel The Ashok**

1945 hrs. onwards **Cultural Programme and Dinner hosted by Shri Om Birla, Speaker, Lok Sabha at Convention Hall, Hotel The Ashok, Chanaykapuri, New Delhi**

CONFERENCE: THEMATIC SESSIONS

**5 DECEMBER,
2021
(SUNDAY)**

THEMATIC SESSION III

0930-1045 hrs **PAC as a Development Partner: Focusing on strengthening of systems and promoting good governance**

THEMATIC SESSION IV

1045-1200 hrs **Impact of PAC: Ensuring citizens' right to due process and value for tax-payers' money**

1200 hrs*Tea Break***VALEDICTORY SESSION****(Central Hall, Parliament House)****PROGRAMME**

1230 hrs **Speech by Shri Adhir Ranjan Chowdhury, Chairman, Public Accounts Committee of Parliament of India**

1235 hrs **Speech by Shri Harivansh, Deputy Chairman, Rajya Sabha**

1242 hrs **Shri Om Birla, Hon'ble Speaker, Lok Sabha to release the**

Centennial Monograph on 'Conferences of Presiding Officers of Legislative Bodies in India (1921-2021)'

1244 hrs Valedictory Address by Shri Om Birla, Hon'ble Speaker, Lok Sabha

1300 hrs Lunch in courtyard No. 9, Parliament House

**6 DECEMBER,
2021
(MONDAY)**

Post Conference visit to Jaipur

(Night halt at Delhi)

**7 DECEMBER,
2021
(TUESDAY)**

Departures

Appendix- IX
(See para 2.2)

COMPOSITION OF THE COMMITTEE ON ESTIMATES (2021-2022)

Shri Girish Bhalchandra Bapat – Chairperson

Members

2. Shri Kunwar Danish Ali
3. Shri Kalyan Banerjee
4. Shri Sudharshan Bhagat
5. Shri P.P. Chaudhary
6. Shri Nihal Chand Chauhan
7. Smt. Sangeeta Kumari Singh Deo
8. Shri Harish Dwivedi
9. Shri P. C. Gaddigoudar
10. Dr. Sanjay Jaiswal
11. Shri Dharmendra Kumar Kashyap
12. Shri Mohanbhai Kalyanji Kundariya
13. Shri Dayanidhi Maran
14. Shri Pinaki Misra
15. Shri K. Muraleedharan
16. Shri Jual Oram *
17. Shri S.S. Palanimanickam
18. Shri Kamlesh Paswan
19. Dr. K.C. Patel
20. Col. Rajyavardhan Singh Rathore
21. Shri Vinayak Bhaurao Raut
22. Shri Ashok Kumar Rawat
23. Shri Magunta Srinivasulu Reddy
24. Shri Rajiv Pratap Rudy
25. Shri Dilip Saikia
26. Shri Francisco Cosme Sardinha
27. Shri Jugal Kishore Sharma
28. Shri Prathap Simha

29. Shri Parvesh Sahib Singh Verma
30. Shri Kesineni Srinivas

***Elected as a Member of Estimates Committee vide Bulletin Part-II no. 2897 dt. 29.07.2021**

Appendix-X
(See para 2.4)

**STATEMENT SHOWING THE DETAILS AND DURATION OF SITTINGS OF COMMITTEE
ON ESTIMATES (2021-22)**

ATTENDANCE OF MEMBERS AND SUBJECT(S) DISCUSSED

Sl. No.	Date of Sitting	From (Hrs: Min)	To (Hrs: Min)	Duration (Hrs: Min)	No. of Members attended	Subject(s) discussed
1.	29.06.2021	1130	1245	1 hr. 15 min.	22	Consideration and adoption of Memorandum No.1
2	13.07.2021	1130	1420	2 hrs. 50 min.	13	Evidence of the representatives of the Ministry of Rural Development on the subject 'Review of role and performance of the DISHA Committee in various Scheme'
3.	02.08.2021	1500	1530	30 min.	18	Consideration and adoption of Draft Report on the subject 'Review of Performance of Pradhan Mantri Gramin Awaas Yojana'
4.	26.10.2021	1130	1315	1 hr. 45 min.	12	Further evidence of the representatives of the Ministry of Development of North Eastern region on the subject Estimates and policy aspects of the Ministry of Development of North Eastern region'
5.	27.10.2021	1130	1310	1 hrs. 40 min.	15	Further evidence of the representatives of the Ministry of Health and Family Welfare on the subject Review of Progress of All AIIMS'
6.	16.11.2021	1130	1250	1 hr. 20 min.	12	Further evidence of the representatives of the Ministry of Health and Family Welfare on the subject 'Review of progress of all AIIMS'
7.	16.12.2021	1500	1545	45 min.	22	Consideration and Adoption of draft Report on the subject 'Review of progress of all AIIMS'

8.	03.02.2022	1500	1620	1 hr. 20 min.	18	Evidence of the representatives of the Ministry of Housing & Urban Affairs on the subject Review of performance of 'Pradhan Mantri Aawas Yojana (Urban) – PMAY (U)'
9.	31.03.2022	1600	1650	50 min.	17	Consideration and Adoption of the draft Reports on the following subjects: (i) 'Review of National Disaster Response Force' and (ii) 'Review of Funds Allocation and Utilisation under MPLAD Fund Scheme'

Appendix-XI
(See para 2.5)

STATEMENT SHOWING THE NUMBER OF SITTINGS OF THE COMMITTEE ON ESTIMATES (2021-22) ATTENDED BY EACH MEMBER

Total Number of Sittings during the period = 9

Sl. No.	Name of the Member of Parliament	Total no. of sittings attended
1.	SHRI GIRISH BHALCHANDRA BAPAT – CHAIRPERSON	07
2.	SHRI KUNWAR DANISH ALI	08
3.	SHRI KALYAN BANERJEE	06
4.	SHRI SUDHARSHAN BHAGAT	09
5.	SHRI P.P. CHAUDHARY	06
6.	SHRI NIHAL CHAND CHAUHAN	07
7.	SMT. SANGEETA KUMARI SINGH DEO	03
8.	SHRI HARISH DWIVEDI	02
9.	SHRI P.C. GADDIGOUDAR	05
10.	DR. SANJAY JAISWAL	07
11.	SHRI DHARMENDRA KUMAR KASHYAP	04
12.	SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA	05
13.	SHRI DAYANIDHI MARAN	07
14.	SHRI PINAKI MISRA	06
15.	SHRI K. MURALEEDHARAN	06
16.	SHRI JUAL ORAM *	02
17.	SHRI S.S. PALANIMANICKAM	02
18.	SHRI KAMLESH PASWAN	03
19.	DR. K.C. PATEL	05
20.	COL. RAJYAVARDHAN SINGH RATHORE	03
21.	SHRI VINAYAK BHAURAO RAUT	05
22.	SHRI ASHOK KUMAR RAWAT	03
23.	SHRI MAGUNTA SRINIVASULU REDDY	07

24.	SHRI RAJIV PRATAP RUDY	08
25.	SHRI DILIP SAIKIA	05
26.	SHRI FRANCISCO COSME SARDINHA	06
27.	SHRI JUGAL KISHORE SHARMA	03
28.	SHRI PRATHAP SIMHA	03
29.	SHRI PARVESH SAHIB SINGH	01
30.	SHRI KESINENI SRINIVAS	05

* appointed as Member of the Committee on 29 July, 2021 vice Shri Ajay Bhatt, MP appointed as Minister.

APPENDIX-XII
(vide Para 3.3)

COMPOSITION OF THE
COMMITTEE ON PUBLIC UNDERTAKINGS (2021-22)

Shri Santosh Kumar Gangwar * - Chairperson

Lok Sabha

2. Shri Lavu Sri Krishna Devarayalu
3. Dr.Heena Vijaykumar Gavit
4. Shri Chandra Prakash Joshi
5. Smt. Kanimozhi Karunanidhi
6. Smt. PoonambenHematbhaiMaadam
7. Shri Arjunlal Meena
8. Shri Janardan Mishra
9. Shri Kinjarapu Ram Mohan Naidu
10. Shri Nama Nageswara Rao
11. Shri Arvind Kumar Sharma
12. Shri Ravneet Singh Bittu
13. Shri Sushil Kumar Singh
14. Shri Uday Pratap Singh
15. Shri Ramdas ChandrabhanjiTadas

Rajya Sabha

16. Shri Birendra Prasad Baishya
17. Shri Anil Desai
18. Shri Syed Nasir Hussain
19. Shri Om Prakash Mathur
20. Shri Surendra Singh Nagar
21. Shri K.C. Ramamurthy
22. Shri M. Shanmugam

*Shri Santosh Kumar Gangwar, MP elected as a Member of CoPU on 29th July, 2021 and subsequently appointed as Chairperson of the Committee on Public Undertakings vice Smt. Meenakashi Lekhi appointed as Minister of State in Union Council of Minister w.e.f. 7th July, 2021.

APPENDIX XIII
(vide Para 3.6)

STATEMENT SHOWING DETAILS OF DATES AND DURATION OF SITTINGS OF
COMMITTEE ON PUBLIC UNDERTAKINGS 2021-22
- ATTENDANCE OF MEMBERS AND SUBJECTS DISCUSSED

TOTAL SITTINGS: 28

No. of Sitting	Date of Sitting	Time		Duration		No. of Members present	No. of Members absent	% of Members attended the Sitting	Session / Inter-Session	Subject
		From	To	Hour	Minutes					
1	2	3		4		5	6	7	8	9
1 st	05/07/2021	1135	1155	00	20	13	09	59 %	Inter-Session	Consideration of Memorandum No. 1 regarding Selection of Subjects for examination during the year 2021-2022.
2 nd	27/08/2021	1220	1300	00	40	12	10	55 %	Inter-Session	To chalk out the future programme of the Committee.
3 rd	13/09/2021	1100	1315	02	15	13	09	59 %	Inter-Session	Briefing by the representatives of General Insurance Corporation of India (GIC Re), National Insurance Company Ltd. (NICAL), New India Assurance Company Ltd. (NIACL), Oriental Insurance Company Ltd. (OICL) and United India Insurance Company Ltd. (UIICL) on the subject Review of Performance of Public Sector Insurance

4 th	20/09/2021	1500	1645	01	45	10	12	45 %	Inter-Session	Companies. Briefing by the representatives of Ministry of Finance (Department of Public Enterprises) on the subject Corporate Governance in CPSUs.
5 th	27/10/2021	1505	1605	01	00	11	11	50 %	Inter-Session	Briefing by the representatives of C&AG on Audit Report No. 5 of 2019 relating to Operational Performance of NMDC Limited.
6 th	27/10/2021	1605	1640	00	35	11	11	50 %	Inter-Session	Briefing by the representatives of C&AG on Audit Report No. 12 of 2019 relating to Assessment of Environmental Impact due to Mining Activities and its Mitigation in Coal India Limited and its Subsidiaries.
7 th	15/11/2021	1500	1635	01	35	07	15	32 %	Inter-Session	Evidence of the representatives of Insurance Regulatory & Development Authority of India (IRDAI) in connection with the examination of the subject Review of Performance of Public Sector Insurance Companies.
8 th	15/11/2021	1650	1710	00	20	07	15	32 %	Inter-Session	Evidence of the representatives of Hindustan Antibiotics Limited (HAL) in connection with the Action Taken Replies furnished by the Ministry on

										the Observations/ Recommendations contained in the Fourth Report (17th LS) of the Committee on the subject Hindustan Antibiotics Limited (HAL).
9 th	15/11/2021	1710	1740	00	30	07	15	32 %	Inter-Session	Evidence of the representatives of Ministry of Chemicals & Fertilizers (Department of Pharmaceuticals) in connection with the Action Taken Replies furnished by them on the Observations/ Recommendations contained in the Fourth Report (17th LS) of the Committee on the subject Hindustan Antibiotics Limited (HAL).
10 th	26/11/2021	0930	1025	00	55	11	11	50 %	Inter-Session	(i) Consideration of Memorandum No. 3 regarding Selection of subjects for examination by the Committee during the term 2021-22. (ii) Evidence of the representatives of Oil India Limited (OIL) in connection with its comprehensive examination.
11 th	07/12/2021	1500	1555	00	55	10	10	50 %	Session	Briefing by the representatives of Department of Public Enterprises, Ministry of

										Finance on the subject Review of Administrative Mechanism for resolution of CPSUs disputes especially related to merged CPSUs.
12 th	07/12/2021	1555	1620	00	25	10	10	50 %	Session	Briefing by the representative s of Department of Public Enterprises, Ministry of Finance on the subject Appointment and Performance of Board Members of CPSUs.
13 th	08/12/2021	1500	1555	00	55	09	11	45 %	Session	Briefing by the representative s of C&AG on Audit Para No. 5.1 of Report No. 18 of 2020 regarding Review of Loans to Road Projects relating to India Infrastructure Finance Company Limited.
14 th	08/12/2021	1555	1620	00	25	09	11	45 %	Session	Briefing by the representative s of C&AG on Audit Para No. 5.2 of Report No. 18 of 2020 regarding Avoidable loss due to extension of loan in terminated projects relating to India Infrastructure Finance Company Limited.
15 th	14/12/2021	1500	1610	01	10	11	09	55 %	Session	Evidence of the representative s of NMDC on

										Audit Report No. 5 of 2019 relating to Operational Performance of NMDC Limited.
16 th	14/12/2021	1610	1700	00	50	11	09	55 %	Session	Evidence of the representatives of Ministry of Steel on the Audit Report No. 5 of 2019 relating to Operational Performance of NMDC Limited.
17 th	16/12/2021	1500	1625	01	25	11	09	55 %	Session	Evidence of the representatives of Coal India Limited (CIL) on Audit Report No. 12 of 2019 relating to Assessment of Environmental Impact due to Mining Activities and its Mitigation in Coal India Limited and its Subsidiaries.
18 th	16/12/2021	1625	1725	00	01	11	09	55 %	Session	Evidence of the representatives of Ministry of Coal on the Audit Report No. 12 of 2019 relating to Assessment of Environmental Impact due to Mining Activities and its Mitigation in Coal India Limited and its Subsidiaries.
19 th	21/12/2021	1500	1515	00	15	12	08	60 %	Session	Consideration and adoption of four draft Action Taken Reports on (i) Airports Authority of India (AAI), (ii) Central Coalfields Limited (CCL), (iii) Food

										Corporation of India (FCI) and (iv) National Thermal Power Corporation (NTPC).
20 th	04/01/2022	1500	1655	01	55	14	08	64 %	Inter-Session	Evidence of the representatives of India Infrastructure Finance Company Limited (IIFCL) on 'Audit Para No. 5.1 of Report No. 18 of 2020 regarding Review of Loans to Road Projects relating to India Infrastructure Finance Company Limited'.
21 st	12/01/2022	1110	1235	01	25	07	15	32 %	Inter-Session	Evidence of the representatives of Department of Financial Services, Ministry of Finance on Audit Para No. 5.1 of Report No. 18 of 2020 regarding Review of Loans to Road Projects relating to India Infrastructure Finance Company Limited.
22 nd	24/01/2022	1100	1130	00	30	04	18	18 %	Inter-Session	Briefing by the representatives of Industrial Finance Corporation of India Limited (IFCIL) in connection with its comprehensive examination. Meeting adjourned due to lack of quorum.

23 rd	16/02/2022	1500	1630	01	30	08	14	37 %	Inter-Session	1. To consider and adoption of Three draft Action Taken Reports (i) HAL (ii) NBCC (India) Ltd. and (iii) NIACL. 2. Briefing by the representatives of Industrial Finance Corporation of India Limited (IFCIL) in connection with its comprehensive examination.
24 th	24/02/2022	1500	1655	01	55	11	11	50 %	Inter-Session	Briefing by the representatives of Bharat Heavy Electricals Limited (BHEL) in connection with its comprehensive examination.
25 th	04/03/2022	1500	1635	01	35	08	14	37 %	Inter-Session	Briefing by the representatives of Container Corporation of India (CONCOR) Limited in connection with its comprehensive examination.
26 th	16/03/2022	1530	1625	00	55	10	12	45 %	Session	Evidence of the representatives of India Infrastructure Finance Company Limited (IIFCL) on Audit Para No. 5.2 of Report No. 18 of 2020 regarding Avoidable loss due to extension of loan in terminated projects relating to IIFCL.
27 th	05/04/2022	1500	1555	00	55	14	08	64 %	Session	Evidence of the representative

										s of Department of Financial Services, Ministry of Finance on Audit Para No. 5.2 of Report No. 18 of 2020 regarding Avoidable loss due to extension of loan in terminated projects relating to India Infrastructure Finance Company Limited.
28 th	12/04/2022	1510	1600	00	50	06	16	27 %	Inter-Session	Evidence of the representative s of Industrial Finance Corporation of India Limited (IFCIL) in connection with its comprehensive examination. Meeting adjourned due to lack of quorum.

* Two Members *viz.* Shri Anil Desai and Shri Syed Nasir Hussain did not attend 9 sittings of the Committee as they were suspended from attending the sittings of Parliamentary Committee from 29.11.2021 till the conclusion of the 255th session of Parliament i.e.23.12.2021 as per CB-I note dated 30.11.2021.

APPENDIX-XIV**(vide Para 3.6)****STATEMENT SHOWING TOTAL NUMBER OF SITTINGS HELD BY THE COMMITTEE ON PUBLIC UNDERTAKINGS (2021-22) FROM COMMENCEMENT OF ITS TERM UPTO 30 APRIL 2022 AND NUMBER OF SITTINGS ATTENDED BY EACH MEMBER OF THE COMMITTEE**

TOTAL NUMBER OF SITTINGS HELD : 28

Members, Lok Sabha		No. of Sitzings
1.	Smt. Meenakashi Lekhi, Chairperson	01
	Shri Santosh Kumar Gangwar, Chairperson@	27
2.	Shri Lavu Sri Krishna Devarayalu	16
3.	Dr.Heena Vijaykumar Gavit	13
4.	Shri Chandra Prakash Joshi	12
5.	Smt. K. Kanimozhi	05
6.	Smt. Poonamben Hematbhai Maadam	05
7.	Shri Arjunlal Meena	13
8.	Shri Janardan Mishra	19
9.	Shri Kinjarapu Ram Mohan Naidu	00
10.	Shri Nama Nageshwar Rao	23
11.	Shri.Arvind Kumar Sharma	08
12.	Shri Ravneet Singh Bittu	12
13.	Shri Sushil Kumar Singh	22
14.	Shri Uday Pratap Singh	10
15.	Shri Ramdas Chandrabhanji Tadas	15
	Members, Rajya Sabha	
16.	Shri Birendra Prasad Baishya	15
17.	Shri Anil Desai*	11
18.	Shri Syed Nasir Hussain*	13
19.	Shri Om Prakash Mathur	05
20.	Shri Surendra Singh Nagar	01
21.	Shri K. C. Ramamurthy	20
22.	Shri M. Shanmugam	12

@ Shri Santosh Kumar Gangwar appointed as Chairperson, COPU w.e.f 13thAugust, 2021 vice SmtMeenakashiLekhi appointed as Minister.

* Members suspended from attending the sittings of Parliamentary Committee from 29th November, 2021 till the conclusion of 255th session of Parliament i.e. 23rd December, 2021 as per CB-I Note dated 30th November, 2021.

APPENDIX-XV
(vide Para 3.8)

THE STUDY VISITS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS
AND PLACES VISITED BY THEM

(1)

STUDY VISIT TO BHUBANESWAR, KOLKATA AND GUWAHATI
FROM 27 SEPTEMBER, 2021 TO 01 OCTOBER, 2021

<u>Station.</u>	<u>Name of the Company</u>	<u>Dates of visit</u>	<u>Composition</u>
BHUBANESWAR	1. Life Insurance Corporation of India (LIC)	27.09.2021	<u>Lok Sabha</u> 1. Shri Santosh Kumar Gangwar, Chairperson 2. Shri Lavu Sri Krishna Devarayalu 3. Shri Chandra Prakash Joshi 4. Shri Arjunlal Meena 5. Shri Janardan Mishra 6. Shri Sushil Kumar Singh <u>Raiya Sabha</u> 7. Shri Birendra Prasad Baishya 8. Shri Anil Desai 9. Shri K.C. Ramamurthy 10. Shri M. Shanmugam
	2. General Insurance Corporation of India (GIC Re)	27.09.2021	
	3. National Insurance Company Ltd. (NICL)	27.09.2021	
	4. New India Assurance Company Ltd. (NIACL)	27.09.2021	
	5. Oriental Insurance Company Ltd. (OICL)	27.09.2021	
	6. United India Insurance Company Ltd. (UIICL)	27.09.2021	
	7. GAIL (India) Ltd.	27.09.2021	
	8. OIL and Natural Gas Corporation Ltd. (ONGC)	27.09.2021	
	9. Indian Oil Corporation Limited (IOCL)	27.09.2021	
	10. Bharat Petroleum Corporation Limited (BPCL)	27.09.2021	
	11. Hindustan Petroleum Corporation Limited (HPCL)	27.09.2021	
	12. Mahanadi Coalfields Ltd. (MCL)	27.09.2021	

	13. Hindustan Aeronautics Ltd. (HAL)	27.09.2021
	14. National Aluminium Company Limited (NALCO)	27.09.2021
	15. Airports Authority of India (AAI)	28.09.2021
KOLKATA	16. Damodar Valley Corporation (DVC)	28.09.2021
	17. MMTC Ltd.	28.09.2021
	18. MSTC Ltd.	28.09.2021
	19. Garden Reach Shipbuilders & Engineers (GRSE)	29.09.2021
	20. Blamer Lawrie & Co. Ltd.	29.09.2021
	21. Hindustan Copper Ltd. (HCL)	29.09.2021
	22. Bridge & Roof (India) Ltd.	29.09.2021
	23. The Jute Corporation of India Ltd.	29.09.2021
	24. Braithwaite & Co. Ltd.	29.09.2021
	25. Andrew Yule & Co. Ltd.	29.09.2021
	26. Kolkata Metro Rail Corporation Ltd. (KMRCL)	29.09.2021
	27. Eastern Coalfields Ltd. (ECL)	29.09.2021
	28. Coal India Ltd. (CIL)	29.09.2021
	GUWAHATI	29. Airports Authority of India (AAI)
30. NTPC Ltd.		30.09.2021
31. NHPC Ltd.		30.09.2021
32. Power Grid Corporation of India Ltd. (PGCIL)		30.09.2021
33. Power System Operation Corporation Ltd. (POSOCO)		30.09.2021
34. North Eastern Electric Power Corporation Ltd. (NEEPCO)		30.09.2021

35. Power Finance Corporation Limited (PFC)	30.09.2021
36. Rural Electrification Corporation Ltd. (RECL)	30.09.2021
37. Indian Renewable Energy Development Agency Ltd. (IREDA)	30.09.2021
38. Container Corporation of India (CONCOR)	30.09.2021
39. ECGC Ltd.	30.09.2021
40. Brahmaputra Crackers & Polymers Ltd.	01.10.2021
41. Numaligarh Refinery Ltd.	01.10.2021
42. OIL India Ltd.	01.10.2021

(2)

**STUDY VISIT TO VISAKHAPATNAM, HYDERABAD AND BENGALURU
FROM 23 APRIL, 2022 to 28 APRIL, 2022**

<u>Station.</u>	<u>Name of the Company</u>	<u>Dates of visit</u>	<u>Composition</u>
VISAKHAPATNAM	1. Rural Electrification Corporation (REC) Limited	23.04.2022	<u>Lok Sabha</u> 1. Shri Santosh Kumar Gangwar, Chairperson 2. Shri Lavu Sri Krishna Devarayalu 3. Shri Janardan Mishra 4. Shri Nama Nageswara Rao 5. Shri Sushil Kumar Singh 6. Shri Ramdas Chandra bhanji Tadas <u>Rajya Sabha</u> 7. Shri Birendra Prasad Baishya
	2. Power Finance Corporation (PFC)	23.04.2022	
	3. Indian Renewable Energy Development Agency Limited (IREDA)	23.04.2022	
	4. Engineers India Limited (EIL)	23.04.2022	
	5. MOIL Ltd.	23.04.2022	
	6. Shipping Corporation of India (SCI)	23.04.2022	
	7. Rashrtiyaspat Nigam Limited (RINL)	25.04.2022	

	8. Steel Authority of India Limited (SAIL)	25.04.2022	8. Shri Anil Desai 9. Shri Syed Nasir Hussain 10. Shri Om Prakash Mathur 11. Shri K.C. Ramamurthy 12. Shri M. Shanmugam
	9. Kudremukh Iron Ore Company Limited (KIOCL)	25.04.2022	
	10. Hindustan Shipyards Limited (HSL)	25.04.2022	
HYDERABAD	11. Central Warehousing Corporation (CWC)	26.04.2022	
	12. India Tourism Development Corporation (ITDC) Limited	26.04.2022	
	13. Indian Railway Catering and Tourism Corporation (IRCTC)	26.04.2022	
	14. Bharat Heavy Electricals Limited (BHEL)	26.04.2022	
	15. Bharat Dynamics Limited (BDL)	27.04.2022	
	16. Electronic Corporation of India Limited (ECIL)	27.04.2022	
	17. Mishra Dhatu Nigam Limited (MIDHANI)	27.04.2022	
	18. NMDC LTD.	27.04.2022	
	19. Airports Authority of India (AAI)	27.04.2022	
BENGALURU	20. Bharat Electronics Limited (BEL)	28.04.2022	
	21. ITI Limited	28.04.2022	
	22. NTPC Ltd.	28.04.2022	
	23. Power Grid Corporation of India Ltd. (PGCIL)	28.04.2022	
	24. BEML LTD.	28.04.2022	
	25. Hindustan Aeronautics Limited (HAL)	28.04.2022	